



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/3126/2015	UNION OF INDIA and ANR. Versus M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	
2	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
3	Cont.Cas(C)/536/2018	DIPAK GOGOI AND ANR. Versus PRITAM KUMAR SAIKIA AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAIR MR. K K DUTTA
4	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. R BORPUJARI,SC, FINANCE DEPTT.
5	WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
6	WA/340/2023	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY	MR. S K GOSWAMI (10) MR. P J SAIKIA, SC (R-6) MR N SARMA (10) MR. B K GOSWAMI (10) SC, SEC. EDU. SC, BTC SC, G U
7	Cont.Cas(C)/589/2023	DIPALI BARMAN Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	

8	Cont.Cas(C)/775/2023	DILIP KUMAR DUTTA Versus SUMIT SATTAWAN AND ANR	MR. A SARMA	MR. D SAIKIA (r-2) MR. S BORA (r-2)
9	Cont.Cas(C)/787/2023 FIXED	ANOWAR HUSSAIN AHMED Versus B P BASUMATARY	MR H DAS MR. B C DEKA D BARUAH	MR. B GOGOI SC, HEALTH
10	I.A.(Civil)/3773/2023 IN WA 375/2023(D/O), FIXED in WA/375/2023	THE GENERAL MANAGER (LA AND COORD.) AND 4 ORS. Versus ILABATI DEB AND 7 ORS.	MR. D GOGOI MR. I BORTHAKUR	MR. A J SARMA MR. P D NAIR MR H GUPTA
11	WP(C)/5994/2023	SMTI. BHARATI SAIKIA AND ANR. Versus UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON MR H GUPTA	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
12	WP(C)/7550/2023	UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS		
13	PIL/5/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
14	WA/8/2024	THE STATE OF ASSAM AND ANR. Versus JAHIRUL ISLAM ANDN 4 ORS.	MR. K GOGOI MR S DAS	
15	WA/47/2024 CAVT. NO.13922/023,	NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
16	Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA)	MR. R P SARMAH MS. T SOM MR. P TELI	
17	I.A.(Civil)/365/2024 (NO STEPS) in WA/1394/2024 WITH WA/1394/2024 (Filing Number)	ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS (H)	MR. D BHUYAN MR. D BHUYAN	SC, ELEM. EDU
- FOR FRESH ADMISSION WITH STAY/BAIL -				
18	Cont.App.(C)/2/2023	TONMOY PRATIM BORGHAIN, IAS Versus MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
19	Review.Pet./6/2024 IN WA/42/2023 (D/O), FIXED	THE STATE OF ASSAM AND ANR Versus MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
20	WP(C)/1489/2023	SMTI ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY
21	WA/97/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
22	WA/99/2024	ABDUL HANNAN BARBHUIYA AND ANR Versus MASIUR RAHMAN AND 6 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM MR. I ALAM SC, REVENUE SC, FISHERY FOR CAVEATOR
	WITH I.A.(Civil)/905/2024 in WA/99/2024	ABDUL HANNAN BARBHUIYA AND ANR Versus MASIUR RAHMAN AND 6 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM MR. I ALAM SC, REVENUE SC, FISHERY FOR CAVEATOR

23	WA/100/2024	KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS.	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR
	WITH			
24	WA/355/2023	KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR
25	WA/104/2024	STATE OF ASSAM AND OTHERS Versus JITU DAS AND 3 ORS	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (R-1) MR. B GOGOI
26	WA/112/2024 FIXED	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
	WITH I.A.(Civil)/1036/2024 in WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
27	WP(C)/2138/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus RUMI DEY AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	
28	WP(C)/2143/2024	THE UNION OF INDIA AND 2 ORS. Versus JOYANTA MADHAB KALITA AND 5 ORS.	MR. B CHAKRAVARTY SC, C.G.C.	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
29	WP(C)/2974/2020	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
30	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
31	PIL/45/2023 FIXED	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
32	PIL/56/2023 FIXED	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
33	PIL/77/2023	KACHUTALI GRAMOUNNAYAN COMMITTEE Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM MR. A K BHUYAN (R-4) MS. N CHOUDHURY (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A SHARMA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, PCB SC, FOREST
	WITH I.A.(Civil)/1090/2024 in PIL/77/2023	BIREN DEKA, Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS B BORA	GA, ASSAM MR F Z MAZUMDER SC, FOREST SC, PCB

34	WA/425/2023 FIXED	M/S RIU ENTERPRISES Versus THE INDIAN OIL CORPORATION LIMITED AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	SC, I O C
35	WA/457/2023	PRASANNA RABHA Versus THE STATE OF ASSAM AND 3 ORS. A	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
36	PIL/12/2024 FIXED	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR R DHAR, SC, PWD DY.S.G.I.
HEARING				
37	WA/298/2021 FIXED	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6513/2023 FIXED	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	
	WITH			
2	Cont.Cas(C)/743/2023	KALPANA MAZUMDAR Versus BABUL LEKHARU	MR. R MAZUMDAR MR H BEZBARUA	
	WITH			
3	Cont.Cas(C)/744/2023	KALPANA MAZUMDAR Versus SUBODH DAS	MR. R MAZUMDAR MR H BEZBARUA	
	WITH			
4	WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
5	WP(C)/743/2024	MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
6	WP(C)/1166/2024 FIXED	JIVENDRA KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R SARMA	MRS. R DEVI DY.S.G.I.
7	WP(C)/1633/2024	ANUSIKHA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MR G SARMA MS K BARMAN	GA, ASSAM SC, FINANCE
8	WP(C)/1642/2024	PURNIMA BALA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MS M BHARATI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
9	WP(C)/1733/2024	SANDHYA SUKLABAI DHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
10	WP(C)/1877/2024 FIXED	DIRU CHETIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S SUTRADHAR	MR. B DEKA (R-1,2,3,4) DY.S.G.I.

11	WP(C)/1999/2024	BHUPEN HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
12	WP(C)/2149/2024	MANMATH SANJAY KASHIRSAGAR Versus THE UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
<u>ADMISSION</u>				
13	WP(C)/6330/2022 PART-HEARD	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
14	WP(C)/4487/2018 FIXED, IN WP(C)/4470/2013 (D/O)	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
WITH				
15	Review.Pet./166/2017	MRS SAMSUN NEHAR Versus THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
16	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
17	WP(C)/8570/2019	DIMBESWAR HALOI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. N DAS MR H P GUWALA	GA, ASSAM MR. S K GOSWAMI MR. N AHMED MS P SARMA MR R A AHMED SC, REVENUE
18	WP(C)/284/2022 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM AND 10 ORS	MR. DITUL DAS MR N AHMED	K BORPUJARI (R-10,5) MR D R GOGOI (R-9, R-6) MR. R K AGARWALA (R-8) SC, APSC MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. MS. S E AHMED (R-9, R-6) MR. A CHAMUAH (R-10,5) MS. D KALITA(R-8) MR. A BARUAH (R-2 & 3) MR. J SAIKIA (R-4) MR. S BORTHAKUR (R-4) MR. P K BHUYAN (R-10,5) MS. S KAKATI (R-4) MR A CHOUDHURY (R-8) MR. S D ROY (R-10,5) MS K DEKA (R-5)
19	WP(C)/1249/2022	FORCE NO. 0750090137 CT/GD NARUJ KR. DOLEY Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. G PEGU ASSTT.S.G.I.
20	WP(C)/3814/2022	LEENA BARUAH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM
21	WP(C)/4074/2022	SATISH KUMAR MISHRA Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MRS. A GAYAN ASSTT.S.G.I.
22	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL

23	WP(C)/4767/2022	SARALA KAKATY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	MR. S ROY (r-5) SC, FOREST
24	WP(C)/5271/2022	ABDUL BATEN SK Versus THE STATE OF ASSAM AND 4 ORS.	MR A ISLAM	GA, ASSAM MR. R A CHOUDHURY (r- 5) MR. R A MAZUMDER (r- 5) SC, REVENUE
25	WP(C)/5288/2022	DR. JOY PRAKASH SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, APSC M KATAKY SC, AGRI. DEPARTMENT
26	WP(C)/6311/2022	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-10,11,14,16) MR. D P BORAH MR. D GOGOI (r-10,11,14,16)
	WITH			
27	WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)
28	WP(C)/7244/2022	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM
29	WP(C)/8061/2022	KAKU MONI SAIKIA AND 51 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
30	WP(C)/278/2023	DIPANKAR GHOSH Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	GA, ASSAM MR J K PARAJULI SC, FOREST
31	WP(C)/1658/2023	DILIP SARMAH Versus THE SPL COMM AND SPL SECRETARY AND 3 ORS	MR. H N SARMA	SC, PWD (BUILDING)
32	WP(C)/2076/2023 FIXED	SANTIMONI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, HEALTH
33	WP(C)/3236/2023 FIXED	SAKTIDHAR GATHIRI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4) SC, GAD
34	WP(C)/3345/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	GA, ASSAM MR. A M KHAN (R-6) MR Z RAHMAN (R-6) MR S PRODHANI (R-6) K ZAMAN
35	WP(C)/3432/2023 FIXED	SYED AHMED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
	WITH			
36	WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
	WITH			
37	WP(C)/4463/2023	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.

38	WITH WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
39	WITH WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
40	WP(C)/6489/2023	HIMADRI SHANKAR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR R M DAS, SC SOCIAL JUSTICE. MRS. R DEVI (r-2) MR. J K GOSWAMI DY.S.G.I.
41	WP(C)/6647/2023 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
42	WP(C)/6763/2023 FIXED	PRAVHAKAR DAS Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
43	WP(C)/233/2024 FIXED	NAZIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, IRRIGATION
44	I.A.(Civil)/743/2024 FIXED in WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
	WITH WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
45	WP(C)/908/2024 B/O	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH
ORDERS				
46	Cont.Cas(C)/357/2022	GANESH HALAY AND 4 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
47	Cont.Cas(C)/358/2022	JITU SONOWAL AND ANR. Versus NIRAJ VERMA, IAS AND ANR. E	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
48	Cont.Cas(C)/439/2023	ABU SALAM NAZIM UDDIN MAZUMDAR Versus K. S. THAKUR	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	
49	Cont.Cas(C)/729/2023 FIXED	UMESH CHANDRA BARUAH Versus MEGHA NIDHI DAHAL, IAS	MR D K DAS MS. P BHUYAN S DAS	MR. D SAIKIA MR. S BORA
50	Cont.Cas(C)/753/2023	AKINUR ISLAM Versus JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	
51	Cont.Cas(C)/30/2024	KESHAB BAISHYA Versus SMTI. KEERTHI JALLI, IAS	MR. S K ROY MRS. M M ROY S MEDHI	MR. D NATH MR D KALITA
52	Cont.Cas(C)/48/2024	GS- 192257X MD. HASHIM ANSARI Versus ARCHANA SOOD AND ANR	MR. D BORAH	MR. B CHAKRAVARTY (R-1)

53	Cont.Cas(C)/133/2024	LITTLE SAHARIA Versus PABAN KUMAR BARTHAKUR, IAS AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	MS. M DEVI (R-1) MR. A DAS (R-1)
54	I.A.(Civil)/992/2024 WITH CAVT. 302/2024 in WP(C)/1456/2024 WITH WP(C)/1456/2024 CAVT. NO. 03022/024,	ASHRAFUL ALOM AND ORS Versus THE STATE OF ASSAM AND ORS, ASHRAFUL ALOM AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. M AHMED SC, GHC FOR CAVEATOR GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
55	WP(C)/7533/2023 WITH I.A.(Civil)/1018/2024 in WP(C)/7533/2023	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 24 ORS ASHRAFUL ALOM AND 8 ORS Versus JAHANARA KHATUN AND 17 ORS	MR. M R KHANDAKAR SC, GHC	GA, ASSAM MR. M AHMED (R-5,7,10,13,20) MD I H LASKAR (R-5,7,10,13,20) GA, ASSAM MR. M AHME

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7572/2019 WITH LCR	URMILA BONIK Versus THE UNION OF INDIA AND 6 ORS.	MR. K M MAHANTA MS N BEGUM MR B M DEKA MS. R BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/2/2020 WITH LCR	JELEMAN NESSA @ JALEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/111/2020 WITH LCR	SHYAMAL BISWAS Versus UNION OF INDIA AND 5 ORS	MR. B K BHATTACHARJEE MS D SHARMA MR R SHARMA MRS. P SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/845/2020 WITH LCR	NUR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/1056/2020 WITH LCR	MOJIDA BEGUM @ MAZIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS. H BEGUM MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/1076/2020 WITH LCR	KALU KHAN Versus THE UNION OF INDIA AND 5 ORS	ALHAJJ INAM UDDIN MR. A H M R CHOUDHURY MR. M ALAMGEER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/1090/2020 WITH LCR	RUSNA BEGUM @ ROSNA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/1711/2020 WITH LCR	JIYAUH RAHMAN @ JIABUR ROHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/2192/2020 WITH LCR	BELLAL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MD. S ISLAM MR. M DEKA MS M DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/2377/2020 WITH LCR	MD. ABDUL SALAM@ MOHAMMAD SALAM Versus THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2965/2020 WITH LCR	MUSTT. SAFATUN NESSA @ SHOFATUN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/3084/2020 WITH LCR	SAIRA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/3394/2020 WITH LCR	MUSTT. SALEHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/3927/2020 WITH LCR	REJIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. R P HAZARIKA TUN RAJKHOWA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/4277/2020 WITH LCR	ABUL KALAM MIAH Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/4653/2020 WITH LCR	REJAK ALI @ MD ABDUL REJAK Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

17	WP(C)/4963/2017 WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.A KAUSHAR MS.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/4996/2017 WITH LCR	SANDHYA RANI DAS Versus THE UNION OF INDIA and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/5080/2017 WITH LCR	JAMUNA BISWAS Versus THE UNION OF INDIA and 6 ORS.	MR.P HAZARIKA MR.U DUTTA	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5100/2017 WITH LCR	PAPPU BHOWMIK Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/5102/2017 WITH LCR	OJUPA BEGUM @ OGOLA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MR.T AHMED	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/5161/2017 WITH LCR	JAMUR UDDIN SHEIKH Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MS.S RAHANA MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/5167/2017 WITH LCR	AJAHAR ALI Versus THE UNION OF INDIA and 4 ORS.	MR.S HOQUE MS.M DEKA MS.S N RENGMA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
24	WP(C)/6206/2017 WITH LCR	ZAKARIA AHMED Versus THE UNION OF INDIA and 3 ORS	MR.S CHAKRABORTY MR.R SARKAR	GA, ASSAM ASSTT.S.G.I.

25	WP(C)/6252/2017 WITH LCR	HASIBUL RAHMAN Versus THE UNION OF INDIA and 5 ORS	MS.P BASFORE MR B SARKAR	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/6253/2017 WITH LCR	MUSST. FIROJA BEGUM Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/6736/2017 WITH LCR	MAFIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/6737/2017 WITH LCR	SANTI ACHARJEE @ SANTI ACHARYA @ SHANTI ACHARJYA Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM R-2-4 ASSTT.S.G.I.(R-1)
29	WP(C)/6742/2017 WITH LCR	AZIMUDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.S H RAHMAN MR. M A SHEIKH MS.F INTAZ MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6748/2017 WITH LCR	MUSSTT. JAHANARA BIBI @ BASIRAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/6879/2017 WITH LCR	MALEKA BIBI Versus THE UNION OF INDIA and 8 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R2-9) ASSTT.S.G.I.(R1)
32	WP(C)/7128/2017 WITH LCR	ISHAB ALI Versus THE UNION OF INDIA and 3 ORS	MR.I HUSSAIN MR.L R MAZUMDER	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/7365/2017 WITH LCR	MAZID ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/7659/2017 WITH LCR	KESMAT ALI @ KESMAT SK. Versus THE UNION OF INDIA and 4 ORS.	MR.M A I HUSSAIN MR.R ISLAM MR.M RAHMAN MRA R BHUYAN	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/7737/2017 WITH LCR	RABI BISWAS @ RABI CHANDRA BISWAS Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOWDHURY MR.A C AZAD	GA, ASSAM ASSTT.S.G.I.
36	WA/367/2023 WITH OFFICE NOTE, FIXED	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI MS. S BORA MR. P BORAH	MR. S K GHOSH (r-9) MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPTT. MR. N DAS, GA, ASSAM (R- 4,5,7) MS. M D BORAH, SC, INDUSTRIES DEPTT. MS F AHMED (r-9) MS. R BORA, SC, AGRICULTURE DEPTT. SC, PCB

ORDERS

37	Review.Pet./59/2021 IN WP(C) 7320/17(D/O), WITH OFFICE NOTE, FIXED	ON THE OF DEATH OF DULAL CHANDRA PAUL, HIS SON ASHOK PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM ASSTT.S.G.I.
38	W.P.(CrI.)/32/2022	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE

HEARING

39	WP(C)/2340/2017 WITH LCR, FIXED	ASMA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR. N H MAZARBHUIYAN MS.P A TALUKDAR MR. T A CHOUDHURY MD.GIASH UDDIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
----	--	--	---	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1581/2024 FIXED	M/S KALAPAHAR INDANE GAS AGENCY Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
2	WP(C)/1582/2024 FIXED	M/S HELLO INDANE GRAMIN VITRAK Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
3	WP(C)/1583/2024 FIXED	M/S INDHAN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
4	WP(C)/2139/2024	PAROMITA SEN Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
5	WP(C)/2140/2024	SUBRATA SEN Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
6	WP(C)/2150/2024	RUPA PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/947/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.		SC, IRRIGATION

	WITH I.A.(Civil)/485/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/1115/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
8	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
9	I.A.(Civil)/989/2024 in WP(C)/3151/2023	DANIEL BRAHMA, Versus THE PRINCIPAL SECRETARY,	MR T CHAKRABORTY MR. D CHOUDHURY	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, FOREST SC, FOREST SC, PWD
	WITH WP(C)/3151/2023	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
10	I.A.(Civil)/997/2024 in WP(C)/3153/2023	DANIEL BRAHMA, Versus THE PRINCIPAL SECRETARY ,	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, FOREST SC, PWD
	WITH WP(C)/3153/2023	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
11	I.A.(Civil)/1053/2024 in WP(C)/2281/2023	SANJIB KR RAJKHOWA, Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
	WITH WP(C)/2281/2023	SANJIB KR RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
12	I.A.(Civil)/1054/2024 in WP(C)/2228/2023	PRANJAL KONWAR, Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
	WITH WP(C)/2228/2023	PRANJAL KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
13	I.A.(Civil)/1056/2024 in WP(C)/2229/2023	AJIT SING KONWAR, Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
	WITH WP(C)/2229/2023	AJIT SING KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE

ADMISSION

14	WP(C)/7421/2023 PART-HEARD, FIXED	MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) MR. K GOGOI DY.S.G.I.
15	WP(C)/3877/2021	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
16	WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
	WITH			
17	WP(C)/2744/2022 CAVT. NO. 04352/022,	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
	WITH			
18	WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
19	WP(C)/4260/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
	WITH			
20	WP(C)/4258/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
21	WP(C)/4909/2022	SAHJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE
22	Arb.P./8/2023	GEO TECH INFRASTRUCTURE Versus BASU-SHIMRAY (JV) AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	MR D SENAPATI (R-1) MS N K DEVI (R-1) MR N ANIX SINGH (R-1) MR. K GOGOI MR. A CHETIA (R-1) DY.S.G.I.
23	Arb.P./16/2023 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. A K DUTTA DY.S.G.I.
24	Arb.P./44/2023 FIXED	N. K. CONSTRUCTION AND SUPPLIERS Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR M SAHEWALLA MS T J SAHEWALLA	DY.S.G.I.
25	WP(C)/1325/2023	M/S BALAJI TRADERS Versus THE STATE OF ASSAM AND 7 ORS	MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
26	WP(C)/1394/2023 FIXED	MD. SULEMAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM MR. B RAHMAN (r-6)

27	WP(C)/5897/2023	ANJANA GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS B GOGOI MR J K Bhuyan MR G BHARADWAJ	GA, ASSAM
28	WP(C)/6614/2023	V S SECURITY AND SYSTEMS PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. S CHETIA MR. J P MORE	MR B PUSHILAL (r-2,3,4,and 5) MR D CHUTIA (r- 2,3,4,and 5) DY.S.G.I.
ORDERS				
29	Cont.Cas(C)/95/2019	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
WITH				
30	Review.Pet./19/2020 IN WP(C)/2727/2013 (D/O)	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
31	Cont.Cas(C)/347/2022	ANSUMWI NARZARY Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. D SAIKIA MS. R B BORA MR. R K MUSHAHARY
32	Cont.Cas(C)/399/2022	PANKAJ KUMAR SHARMA Versus PRADYUT KUMAR SHARMA SAIKIA	MR B CHOUDHURY MR. K P PATHAK Mr. A Baruah	MS. N BORAH MS. S PHUKAN
33	Cont.Cas(C)/78/2023 B/O	BISHNU DAYAL SAHU Versus SRIMANTA KUMAR GOSWAMI	MR B D DAS MRS R DEKA MR. H R DAS	MS. B CHOUDHURY MR. P BORAH (r-2) MR. P BORDOLOI (r-2) TULIKA BORAH MS M NIROLA (r-2)
34	Cont.Cas(C)/131/2023	M/S POOJA HARDWARE Versus AVINASH PURUSHOTTAM DAS JOSHI AND ANR	MS D DAS	
35	Cont.Cas(C)/251/2023	NABAJEET DAS Versus ANURAG GOEL, I.A.S. AND ANR.	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	MR. D SAIKIA (r-2) MR. B CHOUDHURY (r-2) MS. R B BORA (r-2)
36	Cont.Cas(C)/648/2023 FIXED	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
37	Review.Pet./50/2024 IN WP(C)/4982/2023 (D/O), WITH WP(C)/2146/2023 (D/O)	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	DY.S.G.I. SC, PWD
38	WP(C)/766/2024 CAVT. NO.00892/024, FIXED, WITH CAVT. 89/2024	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
39	WP(C)/768/2024 CAVT. NO.00902/024, FIXED, WITH CAVT. NO. 90/2024	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR

40 I.A.(Civil)/932/2024
IN WP(C)/6030/2023 (D/O)
in WP(C)/6030/2023

REZIA BEGUM
Versus
THE STATE OF ASSAM AND 6 ORS

MS A DAS
MR. F A HASSAN
MS. U NANDA
MR RITURAJ TIWARI

GA, ASSAM
SC, AG
SC, FINANCE
SC, IRRIGATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH - V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1	WP(C)/1315/2022 SWAPNA RANI DEY Versus THE STATE OF ASSAM AND 3 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
2	WP(C)/1325/2022 RAMHMINGTHANG PASULATE Versus THE STATE OF ASSAM AND 3 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
3	WP(C)/5324/2023 MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
4	Arb.P./19/2024 SMTI SHAMPA GANGULY Versus MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	
5	WP(C)/1534/2024 FIXED ABDUL BATEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
6	WP(C)/1825/2024 CAVT. NO.03012/024, FIXED MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
7	WP(C)/1840/2024 FIXED PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
8	WP(C)/1900/2024 FIXED A NILBIR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
9	WP(C)/2135/2024 ALAUDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NHAI SC, REVENUE
10	WP(C)/2137/2024 PADMADHAR TEA COMPANY PVT. LTD AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A K DAS MR. M J GOGOI	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
11	WP(C)/2147/2024 B/O ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC

12	WP(C)/2148/2024	H KHELENDRAJEET SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
13	WP(C)/2151/2024	M/S WEST BENGAL MANUFACTURING CO PVT LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM
14	WP(C)/2153/2024	MD. HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
15	WP(C)/2154/2024	MD. KUTUBUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. N N JHA MS M SAHOO MR. MOHIT BERIA	SC, GMC SC, G M D A
ORDER (STAY VACATING)				
16	I.A.(Civil)/2386/2023 in WP(C)/930/2023	ASSAM HILLS SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. Versus ASHOK GUPTA AND 2 ORS.	MR. B K BHAGAWATI	GA, ASSAM MR. B D DEKA
	WITH WP(C)/930/2023	ASHOK GUPTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM MR. B K BHAGAWATI (r-3) MS H TERANGPI (r-3)
ADMISSION				
17	WP(C)/8508/2019	BIPUL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K KOTOKY MR. N D SARMA MR N BARUAH	SC, CO OP
18	WP(C)/933/2022	HRISHIBARDHON BORDOLOI Versus ANIMA MAHANTA	MRS J D KHAUND MS B PAUL	MR. S K SINGH MR B PUSHILAL
19	WP(C)/1195/2022	WESTERN CARRIERS (INDIA) LTD. Versus UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
20	WP(C)/1444/2022	ROMESH ROUTH @ RAMESHWAR ROUTH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM MR B CHOUDHURY (R-6) MR. K P PATHAK (R-6) SC, REVENUE
21	WP(C)/1754/2022 WP(C) 1222/2022 (D/O)	MANUJ DIHINGIA AND ANR. Versus UNION OF INDIA AND ORS.	MR. A J HAZARIKA	MR. S C KEYAL (r-2) MR. S K MEDHI (r-1,2) ASSTT.S.G.I.
22	WP(C)/1757/2022	JAVED SIDDIQUE MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA	SC, FOREST
23	WP(C)/2089/2022	REGT NO. 131053099 CT/GD PRINCE KAZI Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	B KUMAR (r-6) MR. S S ROY (r-6) ASSTT.S.G.I.
24	WP(C)/4087/2022	HUSSAIN ALI AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM SC, REVENUE
25	WP(C)/5090/2022	RABINDRA NATH RAY Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/5729/2022	WAHIDA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS

27	WP(C)/7714/2022	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM MR. P SENGUPTA (R5) MS P SAIKIA (R5)
28	WP(C)/8269/2022	BISWAJIT BORUAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, APDCL MR S BORTHAKUR (r-7) MR. T GOGOI (R9) MS. S PHUKAN (R9) MR. D GOGOI (r-7) MR P H KONWAR(r-7)
29	WP(C)/8462/2022 FIXED	PURBANACHAL CEMENTS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
30	WITH WP(C)/2440/2023	PURBANACHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
31	WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023	PURBANACHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
31	Cont.Cas(C)/295/2023	NAZIR HUSSAIN LASKAR AND 46 ORS Versus ROHAN KUMAR JHA, IAS AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
32	WITH WP(C)/8416/2022	NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
33	WP(C)/431/2023	MOMINUL ISLAM AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE
34	WP(C)/1880/2023	ANUPAM KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, HEALTH
35	WP(C)/2018/2023	ALTAF HUSSAIN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM MR R ISLAM (R-7,8) MS. N CHAKRABORTY (R-7,8) MS. S PAUL (R-7,8)
36	WP(C)/2350/2023	SMTI RADHIKA SHARMA Versus COMM. AND SECY. TO THE GOVT. OF ASSAM, REVENUE (RELIEF AND REHABILITATION) AND D.M DEPTT. AND 4 ORS	MR MINTU SAIKIA MR J FIRDAUS	GA, ASSAM
37	WP(C)/2461/2023	NIRMALENDU LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. M U MAHMUD (R-4) MR S ISLAM (R-4) J DAS (R-4) MR. S. SUR (R-4) MR S AFRIDI (R-4) SC, S.M.B.
38	WP(C)/2498/2023	ASHOK KUMAR CONTRACTOR AND ANR Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, NCHAC

39	WP(C)/3946/2023 FIXED	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. B CHAKRABORTY (R-4) MR AJIT DAS (R-3) MR. S Ali (R-1 TO 3) MR. S P BHATTACHARJEE (R-4) MS. M BORAH MR K DAS (R-1 TO 3) MS K BASUMATARY (R-4) MR R K SAHA (R-4)
40	WP(C)/4620/2023 FIXED	ROSKIL S MARAK Versus THE STATE OF ASSAM AND 5 ORS	MR P K BORAH	SC, ELEM. EDU GA, ASSAM SC, REVENUE
41	Arb.P./3/2024	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	DY.S.G.I.
42	Arb.P./14/2024	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
43	Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
44	Arb.P./16/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
45	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.

ORDERS

46	WP(C)/1601/2024 FIXED	ANANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
----	--	---	-----------------------------	--

HEARING

47	I.A.(Civil)/3102/2022 WITH OFFICE NOTE, FIXED in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK MR. R BORA Mr. A Baruah	
	WITH I.A.(Civil)/241/2022 in El.Pet./5/2021	ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. B PRASAD N ISLAM	MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024

9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH - III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
2 WP(C)/2153/2017	DEEPAK Versus THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY
3 WP(C)/4731/2017	MD. AMZAD HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	SC, PNRD GA, ASSAM SC, FINANCE
4 WP(C)/7246/2017	ABDUR REZZAQUE Versus THE STATE OF ASSAM and 3 ORS	MR I RAFIQUE MS.M DEKA	GA, ASSAM
5 WP(C)/7271/2017	ZITENDRA CH. DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.S RAHMAN MR.S K MUKTAR	MR. P MAHANTA MR. R B GOHAIN SC, HEALTH MR. H AHMED
6 WP(C)/7290/2017	SABBIR AHMED Versus THE STATE OF ASSAM and 2 ORS.	MR.N BARUAH MR.S ALI MR P BHARDWAJ MRSK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM
7 WP(C)/7366/2017	FORIDA BEGUM LASKAR and 5 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MR.J U N M LASKAR MS. A AHMED MS.F BEGUM	GA, ASSAM
8 WP(C)/7389/2017	JAYANTA NATH Versus THE UNION OF INDIA and ANR.	MS U DAS MS.B KALITA	MR.Y DOLOI(R-1&2) SR. CGC ASSTT.S.G.I.
9 WP(C)/8023/2017	HARENDRA NATH RAJBANGSHI and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA MS.B TALUKDAR	DR.B AHMED SC, IRRIGATION
10 WP(C)/2368/2018	PAWAR GOVIND SHAMRAO Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MR. S BHATTACHARJEE MR B ACHARYYA MR. S SHARMA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.

11	WP(C)/5180/2019 FIXED	NUR JAMAN BIN FARID AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM SC, FINANCE
12	WP(C)/5832/2019 FIXED	C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
13	WP(C)/6265/2019	CHANDRA KANTA BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM
14	WP(C)/6370/2019	HORESH CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR S CHOUDHURY MS. D DUTTA	GA, ASSAM
15	WP(C)/7559/2019	SUREN SAIKIA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. R K TALUKDAR MR. R BORO MR. C BARUAH	SC, APDCL
16	WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.
17	WP(C)/3008/2020	NETRAMONI BARUAH Versus THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA
	WITH I.A.(Civil)/1748/2020 in WP(C)/3008/2020	THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. Versus NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR. P K ROYCHOUDHURY
18	WP(C)/4624/2020	ACHYUT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
19	WP(C)/5354/2020 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
20	I.A.(Civil)/534/2022 FIXED in WP(C)/3279/2021 WITH WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	WITH WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
21	WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
22	WITH WP(C)/2150/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
23	WP(C)/4254/2023 B/O	JEMANANDA RAY Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	MS. B SARMA DY.S.G.I.
24	WP(C)/4595/2023 FIXED	RENU KUMARI GUPTA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	DY.S.G.I.

25	WP(C)/4707/2023 B/O	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH			
26	WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	WITH			
27	WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	WITH			
28	WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH			
29	WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
30	WP(C)/6933/2023 FIXED, WITH OFFICE NOTE	MUZAKKIR AHMED Versus CONTROLLER OF EXAMINATIONS AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	MR. M DAS (r-2,3) MR. M K DAS (r-2,3) SC, HEALTH (R-1)
31	WP(C)/7493/2023 B/O	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. M SARMA MR REZABUL HOQUE	SC, APDCL
32	WP(C)/7494/2023 FIXED	KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION
BAIL HEARING				
33	AB/4091/2023 FIXED	SONABAR ALI Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
ORDERS				
34	Cont.Cas(C)/654/2016	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2)
	WITH			
35	Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1)
36	Cont.Cas(C)/633/2017	ROWSONA PARBIN AKAND @ ROWSANARA PARBIN AKAND Versus DR. J.B. EKKA and 4 ORS	MR.B TALUKDAR MR.R SARMA	MR J CHUTIYA MS. A VERMA MR. A CHAKRABARTY (R3) MR. D CHOUDHURY,R MR. P DUTTA,R MS. S KEMPRAI U DAS MS. P BARUA (R3)

37	WP(C)/8190/2018	LAKAI MIA BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U C RABHA MR G R DEV MR. L C DEY	MR. N UPADHAYAY MR. R K TALUKDAR SC, IRRIGATION
38	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR A CHALIHA
39	Cont.Cas(C)/328/2019	DHANMONI KALITA AND 81 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	
40	Cont.Cas(C)/441/2019	MUKUL KR SARMA Versus KRISHNA KUMAR DWIVEDI, IAS AND 3 ORS.	MS. N SHYAMAL MR. N U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	
41	Cont.Cas(C)/580/2019	JITU GOGOI AND 11 ORS. Versus ASHOTOSH AGNORHOTRI AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	
42	WP(C)/7044/2019	MINAKSHI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	GA, ASSAM (R-1 to R-4)
43	Cont.Cas(C)/37/2021	HAZERA KHATUN Versus DR. A U CHOUDHURYM, IAS AND 3 ORS	MR. R ALI MS. M KHATUN MR. H A AHMED	MR. N J KHATANIAN (R-2) MR B KAUSHIK (R-2)
44	Cont.Cas(C)/97/2021	BASANTA NATH Versus MUNINDRA SARMA, A.C.S. AND ANR	B R BRAHMA MR H TALUKDAR	
45	Cont.Cas(C)/326/2022	HEMANTA KALITA AND 56 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
46	Cont.Cas(C)/419/2022	BITOPAN BARMA AND 4 ORS. Versus RAKESH KUMAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
47	Cont.Cas(C)/169/2023 WITH OFFICE NOTE	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
48	Cont.Cas(C)/476/2023 B/O	MD. ALTAB UDDIN Versus DR. SUMAN BHOWMIK AND 5 ORS	MR. A K DUTTA	
49	WITH Cont.Cas(C)/243/2019	ALTAB UDDIN Versus RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. D NATH MR. D UPAMANYA SR. GA, ASSAM
50	Cont.Cas(C)/46/2024 FIXED	DEBESWAR HANDIQUE Versus KS GOPINATH NARAYAN AND ANR	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. B GOGOI (R- 2) MR P NAYAK (R- 2) MR A CHALIHA (R- 2)
51	I.A.(Civil)/1087/2024 IN WP(C)/2977/2019 (D/O) in WP(C)/2977/2019 WITH MC/26/2024	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S Z RAHMAN	GA, ASSAM
52	I.A.(Civil)/1092/2024 IN WP(C)/6330/2019 (D/O), WITH WP(C)/6468/2019(D/O) in WP(C)/6330/2019	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
52	I.A.(Civil)/1092/2024 IN WP(C)/6330/2019 (D/O), WITH WP(C)/6468/2019(D/O) in WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	DY.S.G.I.

53 **WITH**
[I.A.\(Civil\)/934/2024](#)

CACHAR PAPER PROJECT WORKERS AND D DAS
EMPLOYEES UNION AND 3 ORS.

SC, C.G.C.

Versus
THE UNION OF INDIA AND 3 ORS.

HEARING

54 [WP\(C\)/9445/2019](#)
B/O

MACHUM AHMED LASKAR
Versus
THE STATE OF ASSAM AND 7 ORS

MR. R MAZUMDAR
MR H I CHOUDHURY
MR H BEZBARUA
MR. A PAUL
MS. L WAJEEDA
MS B DAS
MR REZABUL HOQUE
MR. R DEKA
MS. A DEY

GA, ASSAM
SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAİN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Mat.App./46/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/2529/2023 in Mat.App./46/2023	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	
2	Mat.App./54/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MS. J PAUL MRS. B BORO MR B. RAHMAN	
3	Mat.App./59/2023 WITH OFFICE NOTE, WITH LCR - 4 (FOUR) FILES (WITH MOBILE SET), FIXED	XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
4	Crl.A./460/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O	AJAY PANTANTI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
5	I.A.(Crl.)/633/2023 WITH LCR - 4 (FOUR) FILES, FIXED in CRL.A(J)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH CRL.A(J)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
6	I.A.(Crl.)/40/2024 WITH OFFICE NOTE, LCR - 6(SIX) FILES, P.B.- 2, FIXED in Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	WITH Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	WITH I.A.(Crl.)/190/2023 in Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM

7	I.A.(CrI.)/228/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2, FIXED in CrI.A./174/2023 WITH CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
8	I.A.(CrI.)/246/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. 2, FIXED in CrI.A./267/2023 WITH CrI.A./267/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA MR. R ALI	MR S H SIKDAR (R-2) PP, ASSAM PP, ASSAM
9	I.A.(CrI.)/322/2024 FIXED in CrI.A./463/2023 WITH CrI.A./463/2023 WITH I.A.(CrI.)/1229/2023 in CrI.A./463/2023	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR. BABLU DAS Versus THE STATE OF ASSAM AND ANR. BABLU DAS Versus THE STATE OF ASSAM AND ANR. BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED DILME R.M. MOMIN MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM PP, ASSAM PP, ASSAM
HEARING				
10	CrI.A./207/2020 9 Y 0 M 3 D :WITH LCR 5 FILES & P.B. 2 NOS., (BY SLIP)	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
11	CrI.A./47/2022 2 Y 2 M 29 D :WITH LCR - 8 (EIGHT) FILES, P.B. - 2, FIXED WITH I.A.(CrI.)/125/2022 in CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM PP, ASSAM
12	CrI.A./61/2023 1 Y 8 M 11 D :WITH OFFICE NOTE, LCR -5(FIVE) FILES, P.B. - 2, B/O	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. RAJEN TAYE Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM PP, ASSAM
13	CrI.A./268/2023 0 Y 9 M 24 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024

7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1031/2024 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./1147/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
3	Bail Appln./1148/2024	SHADAB MALIK AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
MOTION				
4	AB/973/2024 FIXED	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
5	AB/1003/2024 FIXED	SUJOY DAS Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
6	AB/1033/2024	DIN MAHAMMAD ALI Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	PP, ASSAM
7	AB/1038/2024	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
ADMISSION				
8	WP(C)/463/2015 FIXED	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT

	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
9	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
10	WP(C)/1441/2021 CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
11	WITH WP(C)/7584/2022 CAVT. NO. 13552/022,	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
12	CrI.A./88/2024 B/O	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. A HASAN	MS. S KAKATI (r-2) PP, ASSAM
	WITH I.A.(CrI.)/299/2024 in CrI.A./88/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. A HASAN	PP, ASSAM
13	WP(C)/363/2024 FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
<u>BAIL HEARING</u>				
14	AB/2065/2023 FIXED	RASMIL ALI Versus THE STATE OF ASSAM	MR. B DEKA MR. D DEKA MS N T MANPOONG	
15	AB/632/2024 FIXED	PUTULI DEKA AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	R L CHUTIA PP, ASSAM
16	AB/634/2024 FIXED	AZIZUL AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
17	AB/756/2024 FIXED	MAMTAZ ALI KAKATI @ MAMTAZ KAKTI Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
18	AB/803/2024 FIXED	MAMTAZ ALI KAKATI Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
19	AB/805/2024 FIXED	ANJAN DAS AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
20	AB/810/2024 FIXED	PARAMA DEKA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
21	AB/970/2024 FIXED	ZAHIRUL HAQUE Versus THE STATE OF ASSAM	MR. S A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM

ORDERS

22	Crl.A./478/2023 O Y 5 M 20 D :WITH OFFICE NOTE & LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
23	Crl.Pet./96/2024 WITH LCR 2 FILES (SCANNED), FIXED	MRINAL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
24	I.A.(Crl.)/106/2024 WITH OFFICE NOTE, FIXED in Crl.A./656/2024 WITH Crl.A./656/2024 (Filing Number)	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
		INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA	
25	Crl.Pet./281/2024 FIXED	NABAJYOTI TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
26	WP(C)/822/2024 FIXED	ANANTA PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, GHC
HEARING				
27	Crl.Rev.P./138/2021 WITH LCR 6 FILES, B/O	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAİN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024

23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7621/2022 FIXED	BIJU DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
2	WITH WP(C)/7613/2022	ISMAIL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
3	WITH WP(C)/7615/2022	ANJAN KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
4	WITH WP(C)/7655/2022	SURUT ZAMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
5	WITH WP(C)/7686/2022	ABDUL GANI MONDAL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
6	WITH WP(C)/7871/2022	FARUK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
7	WP(C)/6292/2023 FIXED	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, AG SC, SEC. EDU. SC, SSA SC, FINANCE

8	WP(C)/6344/2023 FIXED	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6765/2023	KHIROD BORAH Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
10	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
11	WP(C)/1318/2024 B/O	DURLAV NARAYAN SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM
12	WP(C)/1813/2024 B/O	SOCRESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR. D N BORAH	SC, SEC. EDU.
13	WP(C)/1982/2024 FIXED	NO.G/144139 WARRANT OFFICER/GD YASH PAUL Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR (r-1,2,3) DY.S.G.I.
14	WP(C)/2029/2024	MANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MS. P UPAMANYU MR REZABUL HOQUE	SC, HIGHER EDU GA, ASSAM SC, BTC SC, U G C
15	WP(C)/2134/2024	MINU THAKURIA Versus UNION OF INDIA AND 3 ORS.	MR. U J SAIKIA MR. N NATH	DY.S.G.I.
16	WP(C)/2144/2024 B/O	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
17	WP(C)/2145/2024	RAM BALAK ROY Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	DY.S.G.I.
ORDER NO STEPS				
18	WP(C)/5682/2022 BY LAWAZIMA COURT ORDER	MURALI BASA Versus ASSAM UNIVERSITY AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ASSAM UNIVERSITY
ADMISSION				
19	WP(C)/2068/2021 PART-HEARD	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
20	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES

21	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
22	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
23	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES
24	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
25	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
26	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
27	WP(C)/3325/2015	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
28	WP(C)/8108/2017 FIXED	KAVE BEYPI Versus THE STATE OF ASSAM and 9 ORS.	MR.D BORAH MR.R DOWARAH	MR.C BARUAH SC, AG MR. P SAIKIA, G.A., ASSAM SC, SECONDARY EDUCATION SC, K A A C SC, FINANCE MRJ CHUTIA
29	WP(C)/4997/2020 FIXED	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. B. GOGOI, SC, FINANCE AND TAXATION SC, LABOUR AND UNEMPLOYMENT SC, WATER RESOURCE

30	WP(C)/6327/2021 FIXED	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
31	WP(C)/2829/2022 FIXED	ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
32	WP(C)/3695/2022 B/O	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
33	WP(C)/5509/2022 B/O	MOMI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
34	WP(C)/5856/2022 FIXED	PAVITRA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, FOREST
35	WP(C)/6390/2022	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
36	WP(C)/8398/2022 FIXED	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/215/2023	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
38	WP(C)/524/2023 B/O	MEERA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG MR. S K MEDHI (R-4) SC, FINANCE SC, IWT
39	WP(C)/759/2023 FIXED	DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
40	WP(C)/761/2023 FIXED	BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
41	WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
42	WP(C)/1119/2023 B/O	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
43	WP(C)/2410/2023 FIXED	RABINDRA SARMAH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR S DUTTA MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, FINANCE
44	WP(C)/4317/2023 FIXED	DIPAK BORTHAKUR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	MS. K PHUKAN (R-4 & 5) SC, APDCL SC, AEGCL
45	WP(C)/4498/2023 FIXED	DR. PANKAJA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
46	WP(C)/5643/2023 FIXED	MIHIRAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM
47	WP(C)/5958/2023 B/O	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM

48	WP(C)/713/2024 FIXED	ASHOK SARKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	SC, APDCL
49	WP(C)/1409/2024 FIXED	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
50	WP(C)/1595/2024 FIXED	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA N DHAR	GA, ASSAM
WITH				
51	WP(C)/5782/2020	G4S SECURE SOLUTIONS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. B D DEKA MR D BHUYAN MS R GANGAWAT	GA, ASSAM
WITH				
52	WP(C)/5752/2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
WITH				
53	WP(C)/4096/2022	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
WITH				
54	WP(C)/3556/2023	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR. M DAS MR A BHATRA MR A DEKA	GA, ASSAM
WITH				
55	WP(C)/301/2024	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
56	WP(C)/1664/2024 FIXED	WAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
ORDERS				
57	WP(C)/2812/2021 FIXED	KAMALA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
WITH				
58	WP(C)/3868/2021	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
WITH				
59	WP(C)/4184/2021	RAJENDRA PRASAD SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
WITH				
60	WP(C)/4212/2021	TILOK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
WITH				
61	WP(C)/2632/2022	RATUL AHOM @ RATUL CHANDRA AHOM Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. A BARUAH MS M DAS	SC, EDU

62	WP(C)/4024/2021 B/O	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
63	WP(C)/2874/2023	MAMONI SHYAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR H RAHMAN RUBI GOGOI	GA, ASSAM SC, SEC. EDU.
64	WP(C)/4544/2023 B/O, WITH LAWAZIMA COURT ORDER	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
65	WP(C)/986/2024 B/O	KRISHNA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR MINTU SAIKIA MS R DUTTA	DY.S.G.I.
HEARING				
66	WP(C)/1210/2023 B/O	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1133/2024	LAKHYAJIT DEB GOSWAMI Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
2	Bail Appln./1137/2024	MAHIBUL HAQUE Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
MOTION				
3	AB/1025/2024	RAMENDRA KAKATI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
4	AB/1026/2024	REBOTI RABHA AND 2 ORS. Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MR B S DEKA MS R.JAISHI	PP, ASSAM
5	AB/1032/2024	TAJ UDDIN BARBHUIYA @ MD. TAJ UDDIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS R.R.MECH	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./383/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
7	Bail Appln./462/2024 WITH SCANNED COPY OF CD, FIXED	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
8	Bail Appln./752/2024 WITH OFFICE NOTE, FIXED	MD. SUBHAHAN ALI @ SUBHAHSAN ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN S HOQUE	PP, ASSAM
9	Bail Appln./765/2024 WITH OFFICE NOTE, LCR (SCANNED), FIXED	NOOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
10	Bail Appln./1010/2024 FIXED	DIP CHETIA Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM

11	Bail Appln./1034/2024 FIXED	JELIMON BEGUM Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
BAIL HEARING				
12	AB/3774/2023 FIXED	AJIT MANDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
13	AB/359/2024 WITH SCANNED COPY OF RECORD, FIXED	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	AB/528/2024 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM	MR. D SARMAH MS A GOGOI S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
15	AB/718/2024 FIXED	NIKHIL DAS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
16	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
17	AB/722/2024 FIXED	SHARMA RAMCHAIRY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
18	AB/741/2024 FIXED	SAMIR CHOUDHURY Versus THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
19	AB/811/2024 FIXED	RUBUL DAS Versus THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
20	AB/883/2024 FIXED	SOURAV BORGHAIN Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
21	AB/913/2024 FIXED.	HAMIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ORDERS				
22	Crl.A./280/2023 WITH LCR (FIVE FILES). FIXED.	SOMER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
WITH				
23	Crl.A./305/2023	HAJI KURBAN ALI AND ANR. Versus STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	MR H R A CHOUDHURY MR. A AHMED MR. Z H AHMED MR. I U CHOWDHURY PP, ASSAM
24	Crl.Rev.P./113/2024 FIXED	KANGKAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM
25	Crl.Pet./331/2024 WITH SCANNED COPY OF RECORD, FIXED	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
HEARING				
26	CRL.A(j)/22/2020 4 Y 10 M 0 D :PART HEARD. WITH LCR (THREE FILES). WITH PB (TWO FILES). FIXED.	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
27	Crl.A./120/2020 WITH LCR (FOUR FILES). WITH PB (ONE FILE). FIXED	MELASON MARAK Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	WITH I.A.(Civil)/1487/2022 in WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
2	WP(C)/1370/2022	MANTU BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	SC, GDD
3	WP(C)/2547/2022	SANJOY KALITA Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA	SC, BTC SC, HEALTH
4	WP(C)/2552/2022	NAKIB SAIKIA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA MS P SARMA	SC, P AND R.D. SC, AG SC, FINANCE
5	WP(C)/2933/2022	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
6	WP(C)/6372/2022	BANI KANTA PHUKON Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU SC, FINANCE

7	WP(C)/505/2023	ANJALI PRABHA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
8	WP(C)/538/2023	SAMIR DEY Versus THE STATE BANK OF INDIA AND4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
9	WP(C)/2882/2023	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
10	WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
11	MACApp./19/2024	SHORIFUL ISLAM Versus THE DIVISIONAL MANAGER AND 2 ORS. H	MR H DAS MR. B C DEKA D BARUAH	MS. N UPADHYAY(R-3,2)
<u>ORDERS</u>				
12	MACApp./214/2016 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. Versus SHRI SURENDRA NATH DEKA and 6 ORS.	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. A C MAHANTA MR. J AHMED (R- 6 & 7) MR. B K JAIN MR. S ISLAM (R- 6 & 7) MR. M DASGUPTA MR. A HOQUE (R- 6 & 7) MR. N MAHAMMAD (R- 6 & 7) MS. D BORA (R- 6 & 7)
	WITH CO/15/2017 in MACApp./214/2016	SHRI SURENDRA NATH DEKA and 4 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.B K JAIN MS.M DASGUPTA	MR.A J SAIKIA MR.K BORAH
13	I.A.(Civil)/2448/2017 in MACApp./298199/2017	MRS. SAMSUN NEHAR Versus ABDUL MALIK and 5 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS. M CHOUDHURY (r-6) MS C BORAH MS C BORAH
	WITH MACApp./298199/2017 (Filing Number)	SAMSUN NEHAR Versus ABDUL MALIK and 5 ORS	MR.H R KHAN MR.N H MAZARBHUYAN MR.N H MAZARBHUYAN MR.N ISLAM MR.N ISLAM	PP, A P
14	I.A.(Civil)/2505/2017 in MACApp./294408/2017	MRS. MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD. and 2 ORS,	MR.N D BHUYAN MR.P K MAZUMDAR	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH MACApp./294408/2017 (Filing Number)	MRS MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.N D BHUYAN MR.P K MAZUMDAR	
15	I.A.(Civil)/4341/2017 in MACApp./671/2017	UNITED INDIA INSURANCE COMPANY LTD Versus MD MEHMOOD ALI and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR A SAJEED MR S Z AHMED MS M AHMED

	WITH MACApp./671/2017	UNITED INDIA INSURANCE COMPANY LTD Versus MD MEHMOOD ALI and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR A SAJEED MR S Z AHMED MS M AHMED
	WITH I.A.(Civil)/4342/2017 in MACApp./671/2017	UNITED INDIA INSURANCE COMPANY LTD Versus MD MEHMOOD ALI and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	
16	MACApp./164/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI RANJEETA SINGHANIA AND 7 ORS	MR. A DUTTA MD. A AHMED MRS. P M DUTTA	MR. A J SAIKIA (R6) MR. A K GUPTA (r-1,2) MR N N BHUYAN (R6) MR. B BARMAN (OP1) MR. N BORUAH (R-1) MR. R S MISHRA (R-1,2) MR. U K DUTTA (R6) MS. N UPADHYAY (OP1) MR. B KAKATI (R6) MS B KASSHYAP (R6) MR S ARAFAT(R-1) MS B SARMA (r-1,2) MR. J DUTTA (OP1)
17	I.A.(Civil)/646/2019 in MACApp./17763/2018	UNITED INDIA INSURANCE CO LTD Versus SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
	WITH MACApp./17763/2018 (Filing Number)	UNITED INDIA INSURANCE CO LTD Versus SMTI DEVIKA SARMA AND 5 ORS		
18	I.A.(Civil)/2023/2019 in MACApp./7092/2019	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
	WITH MACApp./7092/2019 (Filing Number)	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR		
19	I.A.(Civil)/4321/2019 WITH LCR 3 FILES in MACApp./15138/2019	SRI PROBHAT BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	WITH MACApp./15138/2019 (Filing Number)	SRI PROBHAT BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS		
20	I.A.(Civil)/489/2021 in MACApp./7847/2020	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MAMTAJ JAHAN AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. R ALI (R-1,2,3) MR. M MORE (R-8) H A AHMED (R-1,2,3) MR. N D SARMA (R-8) MR A S SK (R-1,2,3) MR. P K SHARMA (R-8)
	WITH MACApp./7847/2020 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MAMTAJ JAHAN AND 10 ORS. (E)		
21	I.A.(Civil)/815/2021 in MACApp./2722/2020	ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M DUTTA MR U ROY	MR. A BHATTACHARYYA
	WITH MACApp./2722/2020 (Filing Number)	SRI ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS		
22	MACApp./471/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. KOCHILA RABI DAS AND 2 ORS.	MR. R C PAUL MS L DAS	MR D MONDAL MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA

23	WP(C)/6245/2021	POLEN BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. S U AHMED MR A HAWARI SC, BTC
24	MACApp./166/2022 WITH LCR WITH I.A.(Civil)/810/2023 in MACApp./166/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SATYAJIT BORAH AND 4 ORS. SATYAJIT BORAH AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD.	MR. R GOSWAMI MS. P BORTHAKUR MR. U J SAIKIA	MR. U J SAIKIA (r-1,3) MS M DAS (r-1,3) MR. K K BHATTA
25	MACApp./870/2022 CAVT. NO.12542/022, WITH LCR WITH I.A.(Civil)/3820/2022 in MACApp./870/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus MAFIJUL ISLAM AND ORS.	MR. R C PAUL MR. R C PAUL	K U AHMED FOR CAVEATOR K U AHMED FOR CAVEATOR
26	I.A.(Civil)/1971/2022 in Review.Pet. SL.NO. 7089/2022, WITH MAC.APP./217/14(D/O) in Review.Pet./7089/2022 WITH Review.Pet./7089/2022 (Filing Number)	KISHORE DAS Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ANR. KISHORE DAS Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ANR. B	MS. R KALITA MRS. N BORDOLOI MS. R KALITA	
27	I.A.(Civil)/2739/2022 in MACApp./10036/2022 WITH MACApp./10036/2022 (Filing Number)	MAMATA NATH ROY Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS MAMATA NATH ROY . Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS B	MR. S AHMED MS J HAZARIKA MR. S AHMED	MR. S P BHATTACHARJEE (r-2,3) MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1)
28	I.A.(Civil)/2894/2022 in MACApp./11224/2022 WITH MACApp./11224/2022 (Filing Number)	JAMINUL ISLAM Versus MUSLIMA KHATUN AND 2 ORS. JAMINUL ISLAM Versus MUSLIMA KHATUN AND 2 ORS. F	MR. S C BISWAS MR H ROHMAN MD E AHMED MS. J GHOSH MR. S C BISWAS	
29	I.A.(Civil)/3541/2022 in MACApp./16665/2018 WITH MACApp./16665/2018 (Filing Number)	MD. SAYED ALI AND 2 ORS. Versus SRI RAJENDRA PRASAD SARMAH AND 5 ORS. MD SAYED ALI AND 2 ORS Versus SRI RAJENDRA PRASAD SARMAH AND 5 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. K K BHATTA (R3)
30	I.A.(Civil)/91/2023 in MACApp./15277/2022 WITH MACApp./15277/2022 (Filing Number)	RENU GOWALA Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS RENU GOWALA Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS B	B R DAS MS M BHARATI B R DAS	MR SISHIR DUTTA (OP1) MS. M CHOUDHURY (OP1) MS C BORAH (OP1)
31	I.A.(Civil)/221/2023 WITH MAC.APP./726/18(D/O) in MACApp./726/2018	RAJASHREE PHUKAN AND 2 ORS Versus KRISHNA PD. SHARMA AND 2 ORS	MR. A R AGARWALA	

	WITH MC/5/2023	RAJASHREE PHUKAN AND 2 ORS Versus KRISHNA PD. SHARMA AND 2 ORS. NATIONAL INSURANCE COMPANY LTD	MR. A R AGARWALA MS.M SAIKIA	
32	I.A.(Civil)/689/2023 in MACApp./78/2015 (D/O) in MACApp./78/2015	Versus MD RAKET ALI and 2 ORS		
33	I.A.(Civil)/1151/2023 in MACApp./4846/2023	BHARAT BASUMATARY Versus MD REKIBUL CHOUDHURY AND 2 ORS.	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR MS J ROY	MR S DUTTA (R-3) MS. M CHOUDHURY (R-3) MS M DAS (R-3)
	WITH MACApp./4846/2023 (Filing Number)	SRI BHARAT BASUMATARY Versus MD REKIBUL CHOUDHURY AND 2 ORS. E		
34	I.A.(Civil)/1174/2023 in MACApp./1732/2023	SBI GENERAL INSURANCE COMPANY LIMITED . Versus AMIYA KUMAR RABHA AND 5 ORS .	MR T KALITA MR. A KAKATI	MR. R GOSWAMI (r-2) MR. R GOSWAMI (r-2) MS. M SAIKIA MS. M SAIKIA MS. P BORTHAKUR MS. P BORTHAKUR
	WITH MACApp./1732/2023 (Filing Number)	SBI GENERAL INSURANCE COMPANY LIMITED . Versus AMIYA KUMAR RABHA AND 5 ORS . A	MR T KALITA	
35	I.A.(Civil)/1472/2023 in MACApp./5720/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SUPRA SUTRADHAR AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R-1-5) MS. D KALITA (R-6,7) MR. A SHAKIL (R-1-5)
	WITH MACApp./5720/2023 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SUPRA SUTRADHAR AND 6 ORS. B	MR. R GOSWAMI	
36	I.A.(Civil)/2041/2023 in MACApp./8435/2023	THE ORIENTAL INSURANCE CO. LTD. Versus JABEDA KHATUN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MRS B ACHARYA (r-3) MR. A ACHARYA (r-3) MS. S DEVI (R-4)
	WITH MACApp./8435/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus JABEDA KHATUN AND 4 ORS. E	MR. S K GOSWAMI	
37	I.A.(Civil)/2369/2023 in MACApp./9539/2023	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH MACApp./9539/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E	MS. M CHOUDHURY	
38	I.A.(Civil)/2409/2023 WITH LCR in MACApp./636/2018	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI	MR S ISLAM MR. M DAS
	WITH MACApp./636/2018	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR. S ISLAM (R3) MR. M DAS MR A HAWARI (R3)
39	I.A.(Civil)/2496/2023 in MACApp./9874/2023	TEZANGA KAKATI Versus BIJOY CHAKRABORTY AND 4 ORS.	MD. I HUSSAIN H M S ELAHI	
	WITH MACApp./9874/2023 (Filing Number)	TEZANGA KAKATI Versus BIJOY CHAKRABORTY AND 4 ORS. E	MD. I HUSSAIN	
40	I.A.(Civil)/2691/2023 in MACApp./10770/2023	NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. K K BHATTA (R-1)

	WITH MACApp./10770/2023 (Filing Number)	NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA	
41	I.A.(Civil)/2738/2023 in MACApp./10754/2023	NEW INDIA ASSURANCE CO. LTD. Versus RENU YADAV AND 2 ORS	MRS L SHARMA MR. K K BHATTA	MS D DEVI (R-2)
	WITH MACApp./10754/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus RENU YADAV AND 2 ORS B	MR. K K BHATTA	
42	I.A.(Civil)/2849/2023 in MACApp./363/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RUPANJALI BARUA @ DIPTI BARUAH AD 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./363/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RUPANJALI BARUA @ DIPTI BARUAH AD 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
43	I.A.(Civil)/3225/2023 in MACApp./12954/2023	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	MS. S CHAKRABORTYr-1) MR C PHUKAN (r-1) A. N. H PHOM (r-1)
	WITH MACApp./12954/2023 (Filing Number)	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS. E	MR. A R AGARWALA	
44	WP(C)/3372/2023	BHARATI DAS Versus THE STATE OF ASSAM AND 8 ORS	MRS A K CHOUDHURY MR M CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM MD. B HUSSAIN (R-8) SC, AG MS NEELAM(R-8) MR A H TOUFIQ(R-8) SC, SEC. EDU. SC, FINANCE
45	I.A.(Civil)/455/2024 in MAC.APP. 270/19(D/O) in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	
46	I.A.(Civil)/1052/2024 in WP(C)/7691/2016	THE STATE OF ASSAM AND 3 ORS Versus RAFIQUL ISLAM	MR. D P BORAH	MR M AHMED
	WITH WP(C)/7691/2016	RAFIQUL ISLAM Versus THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
47	WITH WP(C)/4080/2017	DR. ALOKESH CH. ROY Versus THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Tr.P.(C)/35/2024	MITALI BHARALI Versus DEEPIYOTI HANDIQUE	MR. N BORUAH MS B SAIKIA	
2 CRP(IO)/131/2024	THE STATE OF ASSAM AND ANR Versus SANTI MAJUMDAR AND 4 ORS	MR. N UPADHAYAY	
ADMISSION			
3 CRP/290/2014	ON THE DEATH OF KANTI BHUSAN DEB, HIS LEGAL HEIRS and 2 ORS. Versus MD. ABDUL RAHMAN and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MRM J QUADIR MR.B DEB MR.S B LASKAR MR.S Y AHMED
4 CRP/16/2023 FIXED	ON THE DEATH OF MD AZIR UDDIN LASKAR HIS LEGAL HEIRS NAMELY Versus MD PEAR UDDIN MAZUMDER	MS. R CHOUDHURY MR N RAHMAN	
5 CRP(IO)/74/2023 FIXED	HITESWARI GOGOI AND 4 ORS. Versus JIBA KANTA GOGOI @ NEMU AND 3 ORS.	MR. A R SHOME MR A J GHOSH	MR. R PHUKAN (r-1)
6 CRP(IO)/197/2023 CAVT. NO.04672/023, FIXED	KAMALA DEVI AJITSARIA AND 5 ORS Versus SEEMA DEVI PATNI AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. M DAS S CHOUDHURY (R-2) FOR CAVEATOR
WITH 7 CRP(IO)/196/2023 CAVT. NO. 04562/023,	KAMALA DEVI AJITSARIA AND 5 ORS Versus MANOJ KUMAR PAREEK AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. B D DEKA S CHOUDHURY (R-2) FOR CAVEATOR

8	<p>WITH CRP(IO)/198/2023 CAVT. NO. 04662/023,</p>	<p>SMTI. KAMALA DEVI AJITSARIA AND 5 ORS Versus BINOD KUMAR JAIN AND ANR.</p>	<p>S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA</p>	<p>MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. B D DEKA (FOR CAVEATOR) MR. M DAS (FOR CAVEATOR) S CHOUDHURY (R-2) N CHAUDHURY (FOR CAVEATOR) MR A BHATRA (FOR CAVEATOR) MR A DEKA (FOR CAVEATOR)</p>
9	<p>WITH CRP(IO)/199/2023 CAVT. NO. 04552/023,</p>	<p>KAMALA DEVI AJITSARIA AND 5 ORS. Versus SMT. SARITA TODI AND ANR.</p>	<p>S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA</p>	<p>MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. B D DEKA (FOR CAVEATOR) MR. M DAS (FOR CAVEATOR) S CHOUDHURY (R-2) N CHAUDHURY (FOR CAVEATOR) MR A BHATRA (FOR CAVEATOR) MR A DEKA (FOR CAVEATOR)</p>
10	<p>FAO/23/2024 FIXED</p> <p>WITH I.A.(Civil)/1025/2024 in FAO/23/2024</p>	<p>SARAT DAS AND 2 ORS Versus PABITRA DAS AND 18 ORS</p> <p>SARAT DAS AND 2 ORS Versus PABITRA DAS AND 18 ORS</p>	<p>MR P KATAKI MR S P DAS MS C BORA</p> <p>MR P KATAKI MR S P DAS MS C BORA</p>	<p>GA, ASSAM</p> <p>GA, ASSAM</p>
11	<p>FAO/24/2024 FIXED</p> <p>WITH I.A.(Civil)/1059/2024 in FAO/24/2024</p>	<p>KAVERI SAIKIA BORAH AND ANR Versus ASWINI DOWERAH AND 5 ORS.</p> <p>KAVERI SAIKIA BORAH AND ANR Versus ASWINI DOWERAH AND 5 ORS.</p>	<p>MR S KHOUND MS. N BORAH MR. J PAULO</p> <p>MR S KHOUND MS. N BORAH MR. J PAULO</p>	<p>MR S DUTTA MR A L MANDAL (r-5,6) MR. S DUTTA (R-1,3) MR S DUTTA (R-1,3)</p> <p>MR S DUTTA MR A L MANDAL (r-5,6) MR. S DUTTA (R-1,3) MR S DUTTA (R-1,3)</p>
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	<p>RSA/209/2019</p> <p>WITH I.A.(Civil)/2087/2023 in RSA/209/2019</p>	<p>ABDUL AHAD AND 3 ORS. Versus ON THE DEATH OF MD. HABAR ALI HIS LEGAL HEIRS</p> <p>MD. ABDUL AHAD AND 3 ORS. Versus ON THE DEATH OF MD. HABAR ALI</p>	<p>MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA</p> <p>MR. R GOSWAMI</p>	<p>MR. S K GHOSH MR. S R GOGOI MS F AHMED J SAIKIA (R-1.1,1,2,1.3,1.4,1.5)</p> <p>MR. S R GOGOI</p>
13	<p>RSA/62/2024</p> <p>WITH I.A.(Civil)/1149/2024 in RSA/62/2024</p>	<p>BUDHESWAR HAZARIKA Versus DINANATH HAZARIKA</p> <p>BUDHESWAR HAZARIKA Versus DINANATH HAZARIKA</p>	<p>MR N N UPADHYAYA MR. B B KAKATI</p> <p>MR N N UPADHYAYA MR. B B KAKATI</p>	
<u>ORDERS</u>				
14	<p>RSA/75/2006</p>	<p>ABDUL RASIT ALI Versus MUSTT. MARIAM NESSA and ORS</p>		<p>MR.N HOQUE, SK DEORI</p>

15	RSA/116/2009 WITH LCR	YAKUB ALI and ORS Versus ABU BAKKAR and ORS	MR.A K SHARMA MR. M MORE MS.D KALITA MRS. M PHUKAN MR.D K KATAKEY	MR.B P SINHA MR.A UDDIN MISS.N DAS
16	MC/1541/2012 WITH LCR in RSA/143/2009	MD. ABDUL MALLIK and ORS. Versus MD. ABDUL HAQUE and ORS	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR
	WITH RSA/143/2009	MD. ABDUL MUNNAF Versus MD. ABDUL HAQUE and ORS	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	
	WITH MC/1542/2012 in RSA/143/2009	MD ABDUL MALLIK and ORS. Versus MD. ABDUL HAQUE and ORS	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	
	WITH MC/1543/2012 in RSA/143/2009	MUSTT AISHA KHATOON Versus MD. ABDUL HAQUE	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	
17	RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
	WITH MC/1538/2014 in RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
	WITH MC/1541/2014 in RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
18	RSA/203/2013 WITH LCR, B/O	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI SON and 10 ORS. Versus MARJAT ALI and 2 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE	MR.R ALI MD.M Z SHAH MR.H A AHMED
	WITH I.A.(Civil)/1129/2024 in RSA/203/2013	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS Versus MARJAT ALI and 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI	MR. H A AHMED
	WITH I.A.(Civil)/1133/2024	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS Versus MARJAT ALI and 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI	MR. H A AHMED
19	RSA/120/2015 CAVT. NO. 465/2015 WITH LCR, WITH OFFICE NOTE, FIXED	SRI JOYDEV KALITA Versus SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MS.N MODI MS.M CHOUDHURY MR.G SARMA MR.S DUTTASr.Adv. MR.S DUTTA MS.D DAS MR.C SHARMA FOR CAVEATOR
	WITH I.A./602/2015 in RSA/120/2015	SRI JOYDEV KALITA Versus SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
20	RSA/128/2019	SRI SURAJIT ROY Versus SRI RANJIT KUMAR SAHA AND 3 ORS.	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. A R SHOME MR. S CHAUHAN

	WITH I.A.(Civil)/2083/2019 in RSA/128/2019	SRI SURAJIT ROY Versus SRI RANJIT KUMAR SAHA AND 3 ORS. SRI ASHOK KUMAR RAI Versus ON THE DEATH OF SMTI SARSWATI AGARWALLA AND ASHOK AGARWAL, THEIR LEGAL HEIRS AND 2 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH MR Z MUKIT MR. A SATTAR	
21	RSA/24/2020 WITH LCR			MRS. S AGARWAL MR. S P ROY MR. B CHAKRABORTY MR D AGARWAL MR. S ALAM FOR CAVEATOR MR. S P CHOUDHURY
22	I.A.(Civil)/122/2020 WITH LCR in RSA/116/2008	MILIYA DEVI and 5 ORS. Versus ON THE DEATH OF SOGRA KHATOON HER LEGAL HEIRS PARVEZ ALI AND ANR	MR. A K GUPTA MR. R S MISHRA	
	WITH RSA/116/2008	MILIYA DEVI and ORS. Versus MUSTT. SOGRA KHATOON and ORS.	MR.S BANIK MR. A K GUPTA MR. B SARMA MR. R S MISHRA MR.P BHUYAN MR.K N SURI	MR.S DAS MR.S P CHOUDHURY (R-3) MR.K GOSWAMI MS.D M NATH MS.G SARMAH MRB KAUSHIK MS.A DEY MR K BISWAKARMA (R-3) MS B DEVI (R-3) MR. S. J. SARKAR (R-3) MR.C KHANIKAR
	WITH I.A.(Civil)/120/2020 in RSA/116/2008	MILIYA DEVI and 5 ORS. Versus ON THE DEATH OF SOGRA KHATOON HER LEGAL HEIRS PARVEZ ALI AND ANR	MR. A K GUPTA MR. R S MISHRA	MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA
	WITH I.A.(Civil)/121/2020 in RSA/116/2008	MILIYA DEVI and 5 ORS. Versus ON THE DEATH OF SOGRA KHATOON HER LEGAL HEIRS PARVEZ ALI AND ANR	MR. A K GUPTA MR. R S MISHRA	MR. S P CHOUDHURY
23	I.A.(Civil)/758/2020 in RSA/1754/2019	ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 4 ORS Versus ASMOT ALI AND 7 ORS	MR S HOQUE MR. A MOBARAQUE	MR. S K GHOSH (R-1 TO 6,7.1 TO 7.7) MS F AHMED (R-1 TO 6,7.1 TO 7.7)
	WITH RSA/1754/2019 (Filing Number)	ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 6 ORS Versus ASMOT ALI AND 7 ORS		
	WITH I.A.(Civil)/1386/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING AND 4 ORS. Versus ASMOT ALI AND 7 ORS	MR. B BANERJEE MR S HOQUE MR. A MOBARAQUE	
	WITH I.A.(Civil)/3967/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3969/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3970/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	

	WITH I.A.(Civil)/3971/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3974/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
24	I.A.(Civil)/1764/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	
	WITH RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH MC/3414/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	
	WITH MC/3415/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	
	WITH MC/3416/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	
	WITH MC/2175/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH MC/2176/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH I.A.(Civil)/1765/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	MR. P P BARUAH
	WITH I.A.(Civil)/1697/2022 in RSA/23/2009	MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1698/2022 in RSA/23/2009	MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS	MS. M BHATTACHARJEE MR. R L YADAV MR. R L YADAV	MR. P P BARUAH MR. M K DUTTA
25	RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)

	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
26	RSA/170/2022	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
27	RSA/186/2022 CAVT. NO.11772/022, WITH LCR	ABDUL HASIM @ MD. ABUL HASHIM AND ANR. Versus ABDUL SAMAD AND 8 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A M AHMED MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN	MR. A U CHOUDHURY MR. A GANGULY MR S ISLAM MR T CHHETRI MR. S C KHOUND FOR CAVEATOR MR. J K DAS
	WITH I.A.(Civil)/3676/2022 in RSA/186/2022	ABDUL HASIM @ MD. ABUL HASHIM AND ANR. Versus ABDUL SAMAD AND 8 ORS.	MR. N HAQUE MR. A M AHMED MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY MR T CHHETRI MR. J K DAS FOR CAVEATOR
28	RERA APPEAL/6/2023	M/S D/S REALTORS Versus REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	
	WITH I.A.(Civil)/3443/2023 in RERA APPEAL/6/2023	M/S D/S REALTORS Versus REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	
29	RSA/57/2023 FIXED	MD. AFAZUDDIN AHMED Versus MST. SURJYABHANU BEWA AND 23 ORS.	MR A KHANIKAR MR. M ALI	MR. T ISLAM (r-1 to 11) MS K DAS (r-1 to 11)
	WITH I.A.(Civil)/970/2023 in RSA/57/2023	MD. AFAZUDDIN AHMED Versus MST. SURJYABHANU BEWA AND 23 ORS.	MR A KHANIKAR MR. M ALI	
30	RSA/59/2023 WITH OFFICE NOTE, FIXED	ON THE DEATH OF NOOR MAHAMMAD HIS LEGAL HEIRS HASINA BEGUM AND ORS. Versus ASHRAF ALI AND ORS	MS. R CHOUDHURY MS A DAS	MR. T ISLAM (r-1) MS K DAS (r-1)
31	RSA/61/2023	ANOWARA KHATUN @ ANGURA BIBI Versus MONOWARA BEGUM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI DR. B. C. BORAH MR. S. J. SARKAR	
32	Tr.P.(C)./102/2023 FIXED	PUNIT AGARWALA Versus BHANUJA MODI	MR S N KRISHNATRAYA DR. N DEKA MR H K J AHMED MR R YASIN MS P CHAKRABORTY MS N MANSURI	MR. M AGARWALLA MS P GOGOI
33	I.A.(Civil)/122/2023 WITH LCR, FIXED in RSA/9/2023 WITH RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. Versus MITA BHATTACHARJEE AND 4 ORS. SATHI DEY CHOUDHURY AND ANR. Versus MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI MR. S BISWAS MS D DEVI	S ALI(all respondents) MR. N BHARALI (all respondents) MR. R BARUAH(all respondents) MR A BHUYAN(all respondents)

34	RSA/130/2023	MUSABBIR ALI CHOUDHURY AND 19 ORS. Versus NEPURJAN BIBI CHOUDHURY AND 6 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA MR H PARASAR	MR. A H M R CHOUDHURY FOR CAVEATOR
35	RSA/154/2023	BICHITRA BAISHYA Versus MD. RUBUL AHMED AND 6 ORS.	MR. B D DEKA MR. M DAS MR. A K DAS N CHAUDHURY N CHAUDHURY MR A BHATRA MR A DEKA	MR D CHOUDHURY (r-1) MR M CHOUDHURY (r-1) MRS. J DEKA
36	CRP(IO)/169/2023 FIXED	BHAVEN CH. SAIKIA Versus ARUP KASHYAP AND ANR.	MR. R ALI MR M KALITA MR. T G BARUAH	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
37	I.A.(Civil)/2850/2023 FIXED in RSA/10474/2023	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MRS M D CHOWDHURY (R-1 to 3) MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9
	WITH RSA/10474/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
	WITH I.A.(Civil)/10475/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
38	Tr.P.(C.)/25/2024 FIXED	NAZMI SULTANA Versus AMINUL HAQUE	MR. J C GOGOI MR B ISLAM	
39	Tr.P.(C.)/30/2024 FIXED	ANAMIKA TALUKDAR Versus NILAMANI RAJBONGSHI	MR. D BORAH	
40	CRP/34/2024 FIXED	ANUWARUZ ZAMAN AND ANR Versus ON THE DEATH OF HABEJ ALI, HIS LEGAL HEIRS FULESA KHATUN AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
41	I.A.(Civil)/60/2024 WITH LCR in RSA/63/2022 WITH RSA/63/2022 CAVT. NO. 03302/022,	ABDUS SATTAR, ADVOCATE, Versus ULASHI DAS AND 5 ORS. B	MR. A SATTAR S CHOUDHURY	MR. T DEORI
	WITH I.A.(Civil)/1214/2022 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR MR. A SATTAR S CHOUDHURY (R3.1-R3.3) S CHOUDHURY (R3.1-R3.3) G IMTIAZ (R3.1-R3.3) FOR CAVEATOR
42	I.A.(Civil)/1147/2024 in FAO/103/2024 WITH FAO/103/2024 (Filing Number)	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS. KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS. KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS B	MR. T DEURI MR A KAKOTI MR A KAKOTI	MR. A SATTAR S CHOUDHURY FOR CAVEATOR

STAY MATTERS

43	CRP(IO)/113/2022	MD. YEASIN ALI Versus HAJIRA KHATUN AND 50 ORS	MR. U N CHATTRY MR. O LASKAR	DR. B AHMED (r-4,8,20,22) GA, ASSAM MR. N HAQUE (r-4,8,20,22) MR K UDDIN (r-4,8,20,22)
44	CRP/40/2023	MD. KHALIL ULLAH KHAN Versus MD. AYUB ALAM	MR. A R SHOME MR A J GHOSH	MR. R BARUAH MR. A IKBAL MS. M NATH
45	CRP(IO)/133/2023	KUNJA GOGOI Versus GOKUL KALITA AND 9 ORS.	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	MR B BORA (R-1 TO 4) MR P S RAJA(R-1 TO 4)
46	CRP(IO)/290/2023 FIXED	MD. MAMAT ALI Versus SMTI. TRIPTI DAS	MR. R SARMA MS DIPALI DUTTA	MR. K M HASSAN
47	Tr.P.(C)/29/2024 FIXED	REZINA KHATUN Versus MOHIBUL ISLAM	MR. N K HALOI MR. K M HASSAN	
48	CRP(IO)/106/2024 FIXED	SIBARAN NESSA Versus AYNAL HOQUE AND 2 ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1035/2024 FIXED	BHAITI DAS AND 3 ORS Versus THE STATE OF ASSAM	A B T HAQUE MR Z I CHOUDHURY	PP, ASSAM
2 Bail Appln./1134/2024 B/O	SOPIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	P ADHIKARI MR A K AZAD	PP, ASSAM
3 Bail Appln./1139/2024	MAMTUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
4 Bail Appln./1140/2024	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MS. U HAZARIKA MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5 Bail Appln./1141/2024	NUR ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6 Bail Appln./1143/2024	VIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
7 Bail Appln./1145/2024	ABBASH ALI SK ALIAS ABBAZ ALI SK AND ANR Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA	PP, ASSAM
8 Crl.Pet./460/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS P DEKA MS N.RAHMAN	PP, ASSAM
9 Crl.Pet./461/2024	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
10 AB/1027/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
11 AB/1028/2024	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM

12	AB/1036/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
ADMISSION				
13	Crl.A./107/2024	PABAN KALINDI Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MS M SARMA	PP, ASSAM
	WITH I.A.(Crl.)/355/2024 in Crl.A./107/2024	PABAN KALINDI Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MS M SARMA	PP, ASSAM
14	Crl.A./109/2024	KAMRUL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/361/2024 in Crl.A./109/2024	KAMRUL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	
15	Crl.Pet./113/2024 FIXED	ANUSHA KALITA Versus THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	MR. A SAIKIA (R-2) PP, ASSAM
16	Crl.Pet./127/2024 WITH LCR 1 BUNDLE (SCANNED), FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
17	Crl.Pet./346/2024 B/O	PACHHUNGA Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./4160/2023 FIXED	RAM YADAV Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
19	Bail Appln./4208/2023 WITH SCANNED COPY OF CASE RECORD, FIXED	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
20	Bail Appln./3527/2023	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
21	Bail Appln./4312/2023 WITH SCANNED COPY OF CASE RECORD, FIXED	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
22	Bail Appln./4436/2023 WITH SCAN COPY OF CASE RECORD, FIXED	MANGAL DAS Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
23	Bail Appln./190/2024 WITH BA 994/2023(D/O)	YAHIIYA KHAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
24	Bail Appln./599/2024 WITH SCAN COPY OF CASE RECORD, FIXED	NANDA RAY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
25	Bail Appln./609/2024 FIXED	FAZLUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

26	Bail Appln./673/2024 WITH LCR (SCANNED), FIXED	DEBOJIT SAHA AND 2 ORS. Versus THE UNION OF INIDA	MR. R J DAS N CHAUDHURY	SC, NCB
27	Bail Appln./705/2024 WITH SCANNED COPY OF CASE RECORD, WITH BA 4110/2023(D/O), FIXED WITH	RIJUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
28	Bail Appln./4416/2023	FIRDUS ALAM AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED MR. T HUSSAIN	MR. Y S MANNAN PP, ASSAM
29	Bail Appln./834/2024 FIXED	MUNNES KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
30	Bail Appln./886/2024 WITH OFFICE NOTE, FIXED	DIBYA JYOTI BORAH Versus THE STATE OF ASSAM AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
31	Bail Appln./888/2024 FIXED	BASANTA PRADHAN Versus THE STATE OF ASSAM AND 3 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM SC, FOREST
32	Bail Appln./916/2024 FIXED	MAHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	PP, ASSAM
33	Bail Appln./928/2024 WITH OFFICE NOTE, FIXED	RAKIBUL ISLAM @ MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
34	Bail Appln./951/2024 FIXED	UTTAM KUMAR BANIKYA @ BAPON Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH DR. JAYOSHREE DAM	PP, ASSAM
35	Bail Appln./983/2024 FIXED	AYNAL SHEIKH Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
36	Bail Appln./995/2024 WITH OFFICE NOTE, FIXED	JOGESH RAY Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
37	Bail Appln./1061/2024 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
38	Bail Appln./1079/2024 FIXED	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
39	AB/2147/2023 FIXED	AZIMUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
40	AB/3474/2023 FIXED	BORSHA HAZARIKA Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
41	AB/3720/2023 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
42	AB/3758/2023 FIXED	JEHERUL SK Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
43	AB/3948/2023 FIXED	NEBBAS ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
44	AB/5/2024 WITH OFFICE NOTE, FIXED	BIKROM SINGHA LAHKAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM

45	AB/251/2024 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST
46	AB/298/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED	DILIP DAS Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. A RAHMAN (r-2) PP, ASSAM
47	AB/485/2024 FIXED	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
48	AB/527/2024 FIXED	BHABEN DEWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
49	AB/538/2024 WITH BA 630/2024(D/O), FIXED	SOFIQU ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
50	AB/597/2024 FIXED	BABUL SHEIKH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
51	AB/630/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED	SABED ALI @ SABED ALI KHAN Versus THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	PP, ASSAM
52	AB/792/2024 FIXED	KAMAL DEKA Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
53	AB/802/2024 FIXED	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
54	AB/839/2024 FIXED	MOTIO NARZARY Versus THE STATE OF ASSAM	MR. R B GOHAIN MR. J HATIMURIA	SC, FOREST
55	AB/845/2024 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MR N BARUAH	PP, ASSAM
ORDERS				
56	CrI.L.P./12/2024 in CrI.A./3386/2024 WITH CrI.A./3386/2024 (Filing Number)	DIPAK CHETIA Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
57	I.A.(CrI.)/356/2024 in CrI.A./3219/2024 WITH CrI.A./3219/2024 (Filing Number) WITH I.A.(CrI.)/357/2024	DIPAK CHETIA Versus THE STATE OF ASSAM AND ANR G AYUBUR RAHMAN Versus THE STATE OF ASSAM AND ANR. AYUBUR RAHMAN Versus THE STATE OF ASSAM AND ANR A AYUBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA MR. T DEURI MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM PP, ASSAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1138/2024	AJIT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
2 Bail Appln./1142/2024	PRITAM MANDAL Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	PP, ASSAM
3 Bail Appln./1144/2024	MD. AHOT BOKSH Versus THE STATE OF ASSAM	MR D R SAIKIA PARTHA PRATIM SAIKIA	PP, ASSAM
4 Bail Appln./1146/2024	MD. ALIMUDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR D R SAIKIA PARTHA PRATIM SAIKIA	PP, ASSAM
MOTION			
5 Crl.Rev.P./152/2024	BASUDEV GHOSH AND ANR Versus MOLINA GHOSH	MR C GOGOI MR. D MAZUMDAR	
6 Crl.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
WITH I.A.(Crl.)/371/2024 in Crl.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
7 Crl.Pet./371/2024 FIXED	RAFIQUL ISLAM DEWAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
8 Crl.Pet./457/2024	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	PP, ASSAM

9	Crl.Pet./458/2024	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR. A W MONDAL	PP, ASSAM
10	AB/1022/2024	SHASHADHAR RABHA Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MR B S DEKA MS R.JAISHI	PP, ASSAM
11	AB/1029/2024	RENU MIA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
12	AB/1030/2024	RAKESH BORO @ RAKESH BARO Versus THE STATE OF ASSAM	MR. R J SARMA	PP, ASSAM
13	AB/1034/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
14	AB/1035/2024	IYAKUB ALI @ YAKUB ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
15	AB/1037/2024	DIMBESWAR THAKURIA Versus THE STATE OF ASSAM	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	PP, ASSAM
16	AB/1039/2024	ROHIDUL ISLAM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
ADMISSION				
17	Crl.Rev.P./315/2016 WITH LCR (TWO FILES). B/O	MD. HANIF QURESHI @ HANIF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.A C RAY(R- 2,3&4) MR.P SARMAR- 2,3and4 PP, ASSAM MR.N N JHA(R- 2,3&4)
18	Tr.P.(Crl.)/43/2023 WITH LCR 3 FILES (SCANNED), FIXED	PARTHA PRATIM BASUMATARY Versus SRIMATI SHIBANI DAS	MR. K SARMA MR. S BORUAH	M ALAMGEER MR. A ALAM MR. M ALAM
19	Crl.Rev.P./486/2023 WITH LCR 1 FILE(SCANNED), FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
20	Crl.Rev.P./108/2024 FIXED	NIJAM UDDIN @ NIJAM UDDIN ALI Versus THE STATE OF ASSAM	MR. S C BISWAS	
21	Crl.A./110/2024	AKKASH MOLLAH Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
22	Crl.Rev.P./138/2024 FIXED	EKRMUL @ EKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
23	Crl.Rev.P./143/2024 FIXED.	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./574/2024 FIXED	ENAMUL ALI ALIAS EMAUL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
25	Bail Appln./796/2024 FIXED	DHANMONI BORUAH Versus THE STATE OF ASSAM	MR P BHARDWAJ MS B BORA	PP, ASSAM
26	Bail Appln./809/2024 FIXED	MRITYUNJOY BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
27	Bail Appln./858/2024 FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	MR S H SIKDAR MR. S HAQUE PP, ASSAM

28	Bail Appln./892/2024 FIXED	AKIKUL HOQUE @ ATIKUL HOQUE Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
29	Bail Appln./977/2024 FIXED	RAKESH SINHA Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA MR. C DAS	PP, ASSAM
30	Bail Appln./981/2024 FIXED	JASHMAT ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
31	Bail Appln./992/2024 FIXED	DULAL CHOUDHURY Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
32	Bail Appln./1043/2024 FIXED	MD. RAJIB ALI Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
33	Bail Appln./1103/2024 FIXED	MD. MAJBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HASAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3542/2023 FIXED	CHANA MIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
35	AB/3714/2023 FIXED	UTPAL DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR SAURADEEP DEY	PP, ASSAM
36	AB/4327/2023 FIXED	NIRUD KR CHANGMAI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
37	AB/4329/2023 FIXED	JUNA RAM DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
38	AB/4355/2023 WITH SCANNED COPY OF CASE RECORD. FIXED.	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
39	AB/133/2024 FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
40	AB/231/2024 FIXED	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
41	AB/435/2024 WITH OFFICE NOTE, FIXED	FAROOK JAHAN AHMED @ FARUK JAHAN (MILTON) AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA PP, ASSAM
42	AB/591/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	SHARWAN @ SARWAN CHAUHAN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
43	AB/685/2024 FIXED	REZABUL HOQUE @ REJABUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
44	AB/706/2024 FIXED	FALANI BEGUM AND 5 ORS. Versus THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
45	AB/830/2024 FIXED	FIROZ ALI AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM
46	AB/854/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED	MOMIN ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

47	AB/856/2024 FIXED	ANSER ALI @ AMSER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
48	AB/882/2024 FIXED	ANOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
ORDERS				
49	Crl.Rev.P./245/2023 FIXED	RONGAI BORAH AND ANR. Versus THE STATE OF ASSAM	MR S GOGOI	
50	Crl.A./322/2023 WITH LCR (FOUR FILES). B/O	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
	WITH I.A.(Crl.)/790/2023 in Crl.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	PP, ASSAM
51	I.A.(Crl.)/939/2023 WITH LCR (FOUR FILES). B/O in Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
	WITH Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR H M R HOQUE D HUSSAIN	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM
52	Crl.Rev.P./96/2024 WITH LCR 3 FILES (SCANNED), B/O	JAYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
QUASHMENT				
53	Crl.Pet./102/2022 FIXED	MD RAFIK ALI @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE MD K RAHMAN	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
54	Crl.Pet./537/2023 WITH Crl.Pet. 1003/2022(D/O), LCR 1 FILE (SCANNED)+1 FILE=2 FILES(SCANNED), FIXED	TARUN NANDY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR A TEWARI (R-2) MS G DUGAR (R-2) MS. C DUTTA (R-2) MS. K HAZARIKA MS. D SHARMA (R-2) MS. M BAISHYA (R-2) PP, ASSAM
55	Crl.Pet./1228/2023 WITH LCR 2 FILES(SCANNED), B/O	ANKIRA FARHAT AND ANR Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
56	Crl.Pet./208/2024 WITH LCR 2 FILES(SCANNED), B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR. A BASUMATARY	MR. M U MONDAL (R-2) MD. I H KHAN (R-2) MR. K ISLAM (R-2) MR. A ALIM SK (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./4648/2023 WITH OFFICE NOTE, LCR(SCANNED), FIXED	JONASING KRO Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
2	Bail Appln./471/2024 WITH OFFICE NOTE, LCR(SCANNED), FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
3	Bail Appln./474/2024 WITH LCR(SCANNED), WITH BA 474/2024(D/O) & BA 330/2024(D/O), FIXED	MD. INAMUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
4	Bail Appln./607/2024 WITH OFFICE NOTE, LCR(SCANNED), FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR. D K BAGCHI MS. N A CHETIA P. NAIDING	PP, ASSAM
5	Bail Appln./782/2024 WITH LCR(SCANNED), FIXED	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI MS J YESMIN	PP, ASSAM
6	Bail Appln./955/2024 WITH OFFICE NOTE, FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
BAIL HEARING				
7	AB/456/2024 WITH OFFICE NOTE, SCAN COPY OF CASE RECORD, FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
8	AB/901/2024 FIXED	AMINUL ALI Versus THE STATE OF ASSAM	MR G U AHMED MR M Z SHAH MS S. MEHJABIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1135/2024	MD. AMBAS ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ADMISSION			
2 MACApp./583/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI MINA JABISAW AND ORS	MR. P HAZARIKA MR A BARMAN MR D SAIKIA	
WITH I.A.(Civil)/2338/2018 in MACApp./583/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI MINA JABISAW AND ORS	MR. P HAZARIKA MR A BARMAN MR D SAIKIA	
3 CRP(IO)/8/2022 FIXED	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
4 CRP/105/2023	GANESH RAHANG AND 2 ORS. Versus MEJANG PEGU	MR R SENSUA M. A. OASIS	MR G J SAIKIA MR S DAS
5 MACApp./381/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAILASH RABHA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S I BORA
WITH I.A.(Civil)/3034/2023 in MACApp./381/2023	NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAILASH RABHA AND 2 ORS	MS. R D MOZUMDAR	MR. J AHMED
6 MACApp./14/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus MOYNUL HOQUE AND 7 ORS .. B	MS. M SAIKIA MS. M SAIKIA MS. P BORTHAKUR	G UDDIN (r-1 to 6) MR H I CHOUDHURY (r- 1 to 6) MR. M A CHOUDHURY (R-8) P ADHIKARI (r-1 to 6) MR. M ALAM (R-8)

	WITH I.A.(Civil)/91/2024 in MACApp./14/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus MOYNUL HOQUE AND 7 ORS .. B	MS. M SAIKIA MS. M SAIKIA MS. P BORTHAKUR	G UDDIN (r-1 to 6) MR. M A CHOUDHURY (R-8) P ADHIKARI (r-1 to 6) MR. M ALAM (R-8)
7	RFA/18/2024	LEGAL HEIRS OF LT ABDUL BAREK AHMED, HAFIZUR RAHMAN AND 3 ORS Versus EAKIN ALI SARKAR AND ANR	MR. A SATTAR S CHOUDHURY G IMTIAZ	
	WITH I.A.(Civil)/1151/2024 in RFA/18/2024	LEGAL HEIRS OF LT ABDUL BAREK AHMED HAFIZUR RAHMAN AND 3 ORS Versus EAKIN ALI SARKAR AND ANR	MR. A SATTAR S CHOUDHURY G IMTIAZ	
8	RFA/19/2024	LACHIT BARUAH Versus APURBA SAIKIA AND 4 ORS.	MR R SENSUA MR D BORAH G KAUSHIK R A LAHKAR	
9	MFA/24/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. JOYAL ABEDIN AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/1106/2024 in MFA/24/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. JOYAL ABEDIN AND ANR.	MR. R C PAUL	
10	MACApp./49/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SURUJ MAHALI AND ORS. F	MR. R C PAUL	
	WITH I.A.(Civil)/305/2024 in MACApp./49/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SURUJ MAHALI AND ORS. F	MR. R C PAUL	
11	MACApp./97/2024	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. JUNU KAKATI AND 5 ORS	MR. S DUTTA MS M BORCHETIYA MR. S DUTTA	
	WITH I.A.(Civil)/676/2024 in MACApp./97/2024	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. JUNU KALITA AND 5 ORS	MR. S DUTTA MS M BORCHETIYA MR. S DUTTA	
12	MACApp./146/2024	SMTI LALITA DEVI AGARWAL and 5 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MR J C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA
13	MACApp./162/2024	SAMSUL HOQUE @ SAMSUL ALOM AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD AND ANR.	MR. A R AGARWALA	
BAIL HEARING (BA)				
14	Bail Appln./1023/2024 FIXED.	VIKASH KUMAR SHAW Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI	PP, ASSAM
ORDERS				
15	RFA/21/2011 WITH LCR	M/S JITENDRA TRADING COMPANY Versus M/S HERBY INTERNATIONAL PVT. LTD. AND ANR.	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MRS.N SAIKIA MS.P MAHANTA MR A SAIKIA

16	Arb.A./11/2018 WITH LCR	SRI BRAJA NATH GOGOI Versus OIL INDIA LIMITED	MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	
17	RFA/87/2018	ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	MR. T J MAHANTA(R-2) MR. S S S RAHMAN (R-2) MR. M R SODIAL(R-2) MR S AHMED(R-2) MS S Z HAYAT(R-2) H. BHARALI(R-2) MS B H SHIRIN(R-2)
	WITH I.A.(Civil)/2671/2018 in RFA/87/2018	ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	
	WITH I.A.(Civil)/2672/2018 in RFA/87/2018	ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	
18	RFA/117/2018 WITH LCR	SMTI KONMAI DUTTA AND 12 ORS Versus MOHENDRA DUTTA AND 12 ORS	MR. M SARMA MS. R DEKA MS J A AHMED	MR. K BORUAH (R1-R5) MR B KAUSHIK MR. S HAZARIKA MR. M ALOM (R6) MS A M DCOSTA MR. P BORDOLOI (R1-R5)
19	I.A.(Civil)/483/2018 in RFA/18/2018	AJIT SAIKIA Versus SMTI. PREMLATA SAIKIA	MR. A SATTAR MR. P P BORTHAKUR MR. K ROY MR. B GOSWAMI	MR H BEZBARUA MR. S J SARMAH
	WITH RFA/18/2018	AJIT SAIKIA Versus SMTI. PREMLATA SAIKIA	MR. A SATTAR MR. B GOSWAMI MR. P P BORTHAKUR MR. K ROY	
20	RFA/9/2019 WITH LCR	DR. ATUL KRISHNA SAHA Versus SMTI JAMUNA RANI SAHA AND 7 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MS. T GOSWAMI
21	RFA/33/2019 WITH LCR	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN	MR G N SAHEWALLA (R1- R3) MR. P BORA (R1-R3) MR T H HAZARIKA (r-4) MR M CHETIA (r-4) MR. P DEKA (R1-R3) MR A RASHID (r-4) MR. K ISLAM (r-4) MS. S KATAKEY (R1-R3) MS. S. TODI (R1-R3) D ROY (r-4)
	WITH CO/29/2019 in RFA/33/2019	MRS. RUKSHANA RAHMAN KHAN AND 2 ORS. Versus MR. SHAUKAT MDR RAHMAN AND 5 ORS.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR G CHOUDHURY MS A REHMAN
	WITH I.A.(Civil)/949/2019 in RFA/33/2019	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN	
22	I.A.(Civil)/3546/2019 in RFA/53/2015	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus SHRI RAMESH CHANDRA CHOUDHURY and ANR	MR. P ROY	MR. B D DEKA

	WITH RFA/53/2015	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus SHRI RAMESH CHANDRA CHOUDHURY and ANR	MR.P ROY MR.B J GHOSH MR. A BISWAS MR R KALITA MR.T SK MR.P K DEBROY MR.S DEY MS.R DUTTA MS S AHOM MR.P SEN	MR.H K DEKA (R-1 TO 8) MR.H NATH (R-1 TO 8) MR.M DAS MR.B D DEKA (R-1 TO 8)
	WITH I.A.(Civil)/3547/2019 in RFA/53/2015	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus SHRI RAMESH CHANDRA CHOUDHURY and ANR	MR. P ROY	MR. B D DEKA
	WITH I.A.(Civil)/3858/2019 in RFA/53/2015	SMTI. THURABALA BORO @ NURIBALA BORO AND 7 ORS Versus SRI RAMESH CHANDRA CHOUDHURY AND ANR	MR. P ROY MR. T SK	MR. B D DEKA
23	Intest.Cas./2/2020 WITH LCR	SMTI SADORI MECH Versus SMTI. POLY MECH AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. A C SARMA (R-1,2,3) MR A D CHOUDHURY MR. B K DAS MR. B HALDAR (R-1,2,3) MR. D CHOUDHURY MR. B KALITA MR. P DUTTA MR G BHARADWAJ (R-1,2,3)
24	RFA/15/2021 WITH LCR	BABU LAL JAIN Versus BIJIT BASUMATARY	MR. P DEKA MR. A CHETIA MS. S KATAKEY	MR. T DEURI MRS. R S DEURI
25	Arb.A./9/2022	MANAS TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. M K GOGOI MR. S K GUPTA	MR G CHOUDHURY (r-2) MR D SENAPATI (R-1) MR M SAHEWALLA (R-1) MS. S. TODI MR H K SARMA (R-1) MS M N KONYAK (r-2) MS T J SAHEWALLA (R-1) MS SWATI SHARMA (r-2) MR. J MAZUMDAR (r-2)
26	WITH Arb.A./10/2022	RITESH KUMAR TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	MR G CHOUDHURY (r-2) MR D SENAPATI (R1) MR M SAHEWALLA (R1) MR H K SARMA (R1) MS M N KONYAK (r-2) MS T J SAHEWALLA (R1) MS SWATI SHARMA (r-2) MR. J MAZUMDAR (r-2)
27	RFA/28/2022 WITH LCR	AMAR SINGH BORO Versus BINOD KUMAR CHORARIA AND ANR.	MR. N N JHA MR H DEKA MR. M UDDIN MS M SAHOO	MR R K MOUR MS. J BHATTACHARJEE
28	RFA/32/2022 WITH LCR	UNION OF INDIA Versus M/S MIDAS GRANITES	MR. C K S BARUAH	MR. L R MAZUMDER
29	RFA/37/2022 WITH LCR	JURIMONI BORDOLOI Versus BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
	WITH I.A.(Civil)/3180/2022 in RFA/37/2022	JURIMONI BORDOLOI Versus BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	

30	Test.App./5/2023 WITH LCR	BIMAL CHANDA Versus RABINDRA RAY CHOUDHURY AND 5 ORS.	MD H R AHMED MR J ISLAM	MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1) MS. J SARMA (R1)
31	RFA/22/2023 WITH LCR	PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR.	MR. A SATTAR S CHOUDHURY	MR. P KHATANIAR (r-1,2) MS N RAHMAN FOR CAVEATOR
	WITH I.A.(Civil)/1382/2023 in RFA/22/2023	PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR.	MR. A SATTAR S CHOUDHURY	MS N RAHMAN FOR CAVEATOR
32	RFA/26/2023 WITH LCR	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
33	RFA/52/2023 WITH LCR	SARUDHAN ALI @ ASIROT ALI Versus PADUMI PHUKAN	MR. D BORAH MR. S K GHOSH MR S GOGOI MR. U N CHATTRY MS A GOGOI MR. R DOWARAH	
34	Review.Pet./129/2023 in RSA/396/2017 (D/O), WITH LCR	MD. ALTAF HUSSAIN MAZARBHUIYA Versus ON THE DEATH OF MD. SURUJ ALI TALUKDAR HIS LEGAL HEIRS ARE CHAYATUN NESSA AND ORS.	MR. K A MAZUMDER MR. SURAJIT DUTTA MS. I DAS MR A HAI	
35	I.A.(Civil)/2327/2023 in CRP/100/2019 (D/O) in CRP/100/2019 WITH I.A.(Civil)/2323/2023	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND ORS. F	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2324/2023	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2326/2023	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	
36	I.A.(Civil)/2389/2023 B/O in RFA/8944/2023 WITH RFA/8944/2023 (Filing Number)	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR.	MR S KHOUND	
	WITH RFA/8944/2023 (Filing Number)	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
37	I.A.(Civil)/3018/2023 in MFA/39/2014 (D/O), WITH LCR in MFA/39/2014	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.		MR. R GOSWAMI
38	I.A.(Civil)/162/2024 FIXED in MACApp./566/2024 WITH MACApp./566/2024 (Filing Number)	MAGMA HDI GEN INSURANCE COMPANY LTD. Versus KABITA GOENKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA (r-1) MR. R S MISHRA (r-1) MS B SARMA (r-1)
	WITH MACApp./566/2024 (Filing Number)	MAGMA HDI GEN INSURANCE CO LTD Versus KABITA GOENKA AND 4 ORS (B)	MR. R GOSWAMI	

	WITH I.A.(Civil)/834/2024	MAGMA HDI GEN INSURANCE COMPANY LTD. Versus KABITA GOENKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
39	I.A.(Civil)/852/2024 WITH LCR, B/O in CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
	WITH CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
40	I.A.(Civil)/949/2024 WITH LCR in RFA/156/2018	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus ON THE DEATH OF SUNITA PATHAK HER LEGAL HEIRS DHANDIP RAY AND ANR	MR. S K SAHARIAH	MR. B J MUKHERJEE
	WITH RFA/156/2018	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	MR. B J MUKHERJEE MR. S BISWAS
41	I.A.(Civil)/1071/2024 FIXED in MACApp./3736/2024	GITA PATAR @ PATOR Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./3736/2024 (Filing Number)	GITA PATAR @ PATOR Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
42	I.A.(Civil)/1076/2024 FIXED in MACApp./3729/2024	MANOWARA @ MANOWARA KHATUN AND 7 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./3729/2024 (Filing Number)	MANOWARA @ MANOWARA KHATUN AND 7 ORS Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS F	MR. A R AGARWALA	
43	I.A.(Civil)/1136/2024 in RFA/1560/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus AROTI MAZI	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
	WITH RFA/1560/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus AROTI MAZI B	MR. R BORA	
	WITH I.A.(Civil)/4272/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus AROTI MAZI B	MR. R BORA	
44	I.A.(Civil)/1146/2024 in MACApp./1080/2024	PUSPENDRA BORA Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./1080/2024 (Filing Number)	PUSPENDRA BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA	

45 [I.A.\(Civil\)/1153/2024](#)
in MACApp./4223/2024

M/S UNITED INDIA INSURANCE COMPANY MR. M DUTTA
LIMITED

Versus

BHARATI HAZARIKA AND 3 ORS.

WITH

[MACApp./4223/2024](#)
(Filing Number)

M/S UNITED INDIA INSURANCE COMPANY MR. M DUTTA
LTD

Versus

BHARATI HAZARIKA AND 3 ORS B

WITH

[I.A.\(Civil\)/4518/2024](#)
(Filing Number)

M/S UNITED INDIA INSURANCE COMPANY MR. M DUTTA
LTD

Versus

BHARATI HAZARIKA AND 3 ORS B

HEARING

46 [MACApp./113/2016](#)
WITH LCR, FIXED

ZEHIRUL ISLAM
Versus
SRI CHITTA DAS and ANR

MR.S C BISWAS
MR. E AHMED
MS.K L R YANTHAN
MS.J BORAH
MR. S BISWAS

MR.B K PURKAYASTHA(R-
2)
MR. A DUTTA
MS.S D SAIKIA R-1
MS.K DEKA(R-2)
MRS. P M DUTTA

WITH

[I.A.\(Civil\)/2153/2023](#)
in MACApp./113/2016

ZEHIRUL ISLAM,
Versus
SRI CHITTA DAS and ANR

MR.B K PURKAYASTHA(R-
2)
MR. A DUTTA
MS. S D SAIKIA
MS.K DEKA(R-2)
MRS. P M DUTTA

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH - IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/478/2024 FIXED in WP(C)/1908/2023 WITH WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV) ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR B CHAKRAVORTY MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR. B CHAKRAVARTY DY.S.G.I.
ORDER NO STEPS				
2	WP(C)/315/2021	RATAN DEB NATH AND ANR Versus THE STATE OF ASSAM AND 208 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
ADMISSION				
3	WP(C)/2613/2017	DIBRUPORIA PART II and III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM and 5 ORS.	MR. A SARMA MR. U CHOUDHURY MR. G BHARADWAJ	DR. B AHMED SC, CO-OP. MR. S BANIK(R-6) MS. R M SARMAH(R-6)
4	WP(C)/2991/2017	JANO BORO and 5 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.H R AHMED	GA, ASSAMR. 4 SC, FINANCE(R. 1-3, 5-7.)
5	WP(C)/7478/2017	MAHENDRA TALUKDAR and 65 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
6	WP(C)/7545/2018 FIXED	BIMAN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTHARI MR. D K KOTHARI MR A D CHOUDHURY MR. B DEKA MR P DAS MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR P PRAWAR MR Y KOTHARI	GA, ASSAM MR. DEBABRAT CHUTIA ASSTT.S.G.I.
7	WP(C)/321/2020 FIXED	MADHURJYYA GOGOI Versus THE UNION OF INDIA AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. DEBABRAT CHUTIA ASSTT.S.G.I.

8	WP(C)/1583/2020	PRADIP KUMAR DEY Versus THE BAR COUNCIL OF INDIA AND 3 ORS.	MR. R MAJUMDAR MR. I HUSSAIN MD A ALI MS. J GHOSH	MR. P D NAIR (R-2 ,3) MR. A CHETRY(R-2 ,3) MR G ALAM(R-2 ,3)
9	WP(C)/3951/2020	SATTAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR F Z MAZUMDER	SC, PNRD GA, ASSAM
10	WP(C)/3967/2020	DULEN GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 12 ORS.	MR N N UPADHYAYA MR. B B KAKATI	MR. T J MAHANTA (R5-R13) GA, ASSAM MR. P P DUTTA (R5-R13) MR. A BORUA (R5-R13)
11	WP(C)/332/2021	AJIT ALI MONDAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR. K ISLAM MR A ALIM SK	GA, ASSAM J C NATH (R-8,9) MR N N UPADHYAYA (R-8,9) MR A K SHARMA (R-9) MR. B B KAKATI (R-8,9) SC, REVENUE
12	WP(C)/721/2021	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI
13	WP(C)/765/2021	KHRIELESIE ANGAMI @ KHRIELESIE NAGI AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. A K PURKAYASTHA MR. N K MURRY	MR. M SAIKIA SC, K A A C SC, REVENUE
14	WP(C)/2701/2021	SUROJ HEMBROM Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
15	WP(C)/3375/2021	AFTAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S S TALUKDAR MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. A ROY	SC, PNRD GA, ASSAM
16	WP(C)/3688/2021	MD. HANIF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
17	WP(C)/5401/2021	SAMIRAN TEA FACTORY (B.L.F.) OF SAMIRAN TEA INDUSTRY AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR. R K D CHOUDHURY (r-4) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
18	WP(C)/5446/2021	MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR. J AHMED MR. B D GOSWAMI MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
19	WITH WP(C)/5302/2021	ADILUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
20	WP(C)/5464/2021 WITH RECORDS	DEOKI BERIA Versus THE ASSAM BOARD OF REVENUE AND 2 ORS	S N SARMA MR. S K KEJRIWAL MR. R ALI	SC, REVENUE
21	WP(C)/5584/2021	ABUL BASHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
22	WP(C)/6486/2021	REHENA CHOWDHURY @ REHENA BEGUM CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	GA, ASSAM GA, ASSAM SC, NHAI MS G HAZARIKA (SC, REVENUE)

23	WP(C)/6939/2021	MRS. KHURSHID JAHAN Versus MOBIN ALI DEWAN AND 19 ORS	MR A K RAI MS G BORA	GA, ASSAM MR. R ALI MS. G P SHAHI M KALITA MR M BORO SC, REVENUE
24	WP(C)/7392/2021	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
25	WP(C)/232/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 14 ORS.	MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA	MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15)
26	WITH WP(C)/709/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6)
27	WP(C)/1961/2022	ANJANA SAVAPANDIT Versus THE UNION OF INDIA AND 6 ORS	MR. P C GOSWAMI MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR S BORTHAKUR MR. A GANGULY (R-7) MR. D GOGOI ASSTT.S.G.I.
28	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
29	WP(C)/3234/2022	LALITA DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM, MR R M DAS S.C SJ & ED MR R DHAR, SC, WPT&BC
30	WP(C)/4643/2022 FIXED	HASENA BEWA AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM MR. B K SEN (R-8,9) MR A HUSSAIN (R-8,9) SC, BTC
31	WP(C)/4831/2022	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
32	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
33	WP(C)/5486/2022	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAIN MR A CHAKRABORTY	SC, F C I
34	WP(C)/5605/2022	NAJIMA BIBI Versus THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, FINANCE
35	WP(C)/5627/2022	SMT. KAMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
36	WP(C)/5913/2022	MOFOZZAL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM MR. D J DAS (R-1,2,4) ASSTT.S.G.I.

37	WITH WP(C)/5816/2022	DURGA MAHON ADHIKARY @ DURGA CHARAN ADHIKARY Versus THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM MR. D J DAS (R-1,2,4) ASSTT.S.G.I.
38	WITH WP(C)/5827/2022	HABIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM MR. D J DAS (R-1,2,4) ASSTT.S.G.I.
39	WITH WP(C)/5845/2022	AZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM MR. D J DAS (R-1,2,4) ASSTT.S.G.I.
40	WITH WP(C)/5851/2022	ABDUL KARIM SHEIKH @ ABDUL KARIM Versus THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM MR. D J DAS (R-1,2,4) ASSTT.S.G.I.
41	WITH WP(C)/5859/2022	JAHANARA BEGUM @ JAHANARA BEWA Versus THE UNION OF INDIA AND 5 ORS	MR A RAHMAN MR E HUSSAIN	GA, ASSAM MR. D J DAS (R-1,2,4) ASSTT.S.G.I.
42	WP(C)/6136/2022	NUR ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. A K HUSSAIN (R8) SC, REVENUE
43	WP(C)/7054/2022	NAKIBUR JAMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM MR S C PANDIT (r-6) MD S ULLAH (r-6) SC, REVENUE SC, PWD
44	WITH WP(C)/6838/2022	RAGHUNATH HALOI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, REVENUE SC, PWD
45	WP(C)/8359/2022	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
46	WP(C)/782/2023 B/O	PARIKSHIT CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. J SARMAH	MRS. A GAYAN MR. B DEKA DY.S.G.I.
47	WP(C)/4275/2023	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
48	WP(C)/5746/2023	AMESHA BARUA Versus THE STATE OF ASSAM AND 8 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM MR. A SARMA (R-9)
ORDERS				
49	WP(C)/136/2015 FIXED	PUB DHAKUAKHANA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM
50	WP(C)/4275/2021	M/S CHIROM RANJIT SINGH Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
51	WP(C)/3738/2022 WITH LAWAZIMA COURT ORDER	ASHU MALAKAR AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. A DHAR (r-5) MISS S ROY (r-5) MD F FARIDI (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT

52	WP(C)/6740/2023 FIXED	AXIS BANK LTD Versus ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED
53	I.A.(Civil)/605/2024 in WP(C)/3920/2023	PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
	WITH WP(C)/3920/2023	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
54	I.A.(Civil)/845/2024 IN MACApp./252/2019(D/O) in MACApp./252/2019	ORIENTAL INSURANCE CO. LTD, Versus SRI. MANJIT KR. BRAHMA and 2 ORS	MR. S DUTTA	

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH - II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/5093/2015 BY SLIP	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MS.D BORGHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
<u>TOP OF THE LIST</u>			
2 WP(C)/3313/2014 PART-HEARD, FIXED	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY
3 WP(C)/325/2014 FIXED	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
4 WP(C)/494/2014	BISWAJIT BORBORA Versus THE STATE OF ASSAM AND 3 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	GA, ASSAM SC, REVENUE
5 WP(C)/4151/2017 FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION

MOTION

6	WP(C)/320/2024 PART-HEARD, FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
7	WP(C)/7207/2023 FIXED	BRAJEN PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
8	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
9	Cont.Cas(C)/203/2024	PRANJIT SARMAH Versus RAVI KOTA AND ANR	MR. S U AHMED MR A HAWARI	
10	Cont.Cas(C)/204/2024	MD EUSOB ALI AHMED Versus SURANJANA SENAPATI	MR. M DUTTA MR. N UDDIN MR S K CHHETRY	
11	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
12	WP(C)/947/2024 FIXED	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
13	WP(C)/1301/2024 FIXED	PRODIP KUMAR CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D BARUAH MR W TERON MS S K GUPTA	SC, ELEM. EDU
14	WP(C)/1634/2024 FIXED	NAZMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, EDU
15	WP(C)/1931/2024 FIXED	ITAGAON HARIJAN L.P. SCHOOL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MS. S KAKATI	SC, ELEM. EDU SC, SEC. EDU. SC, EDU
16	WP(C)/1979/2024 FIXED	KAZI FATIMA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.
17	WP(C)/2030/2024 FIXED	SMTI. TAGAR SAIKIA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
18	WP(C)/2071/2024 FIXED	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR. R P HAZARIKA	SC, APDCL
19	WP(C)/2100/2024 B/O	RUPJYOTI KUMAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH SC, SEC. EDU.
20	WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
21	WP(C)/2141/2024	UTTAM KALITA Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA	SC, HOUSING AND URBAN AFFAIRS SC, URBAN WATER SUPPLY AND SEWERAGE
22	WP(C)/2142/2024	MANOJ KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM
23	WP(C)/2146/2024 B/O	MITALI SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN	SC, SEC. EDU.
24	WP(C)/2152/2024	GURUKUL GRAMMAR SENIOR SECONDARY SCHOOL AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S P SHARMA N GAUTAM	SC, SEC. EDU.

ORDER (STAY VACATING)

25	I.A.(Civil)/3877/2023 FIXED in WP(C)/6045/2023 WITH WP(C)/6045/2023	JWNGDAW BASUMATARY, Versus PUSPA BASUMATARY AND 4 ORS. PUSPA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORAH MRS K M SAIKIA MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	MR. D P CHALIHA SC, EDU SC, HIGHER EDU MR. P BORAH (r-5) MRS K M SAIKIA (r-5) SC, G U
<u>ADMISSION</u>				
26	WP(C)/2732/2017 FIXED	MD. ABDUS SAMAD SHEIKH Versus THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
27	WP(C)/466/2020 FIXED	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
28	WP(C)/2793/2020 FIXED WITH	PRASANTA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, EDU SC, FINANCE
29	WP(C)/1801/2022	BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WP(C)/4859/2020 FIXED	NILOTPAL BHATTACHARYYA Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS. P R BARUAH MS. S.P. BARO	SC, AHSEC, (R-2&3) SC, SEC. EDU., (R-1) SC, SEBA
31	WP(C)/7169/2021 WITH I.A.(Civil)/1007/2023 in WP(C)/7169/2021	HASNUR ALI CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	SC, HIGHER EDU MR Z HUSSAIN (R-5,4) MS B B AHMED (R-5,4) MR. P D NAIR (r-6) MR G ALAM (r-6) MS J KHANOM (r-6) MR. H ROHMAN (r-6) S R A NASER (r-6) MR S A BARBHUYAN (R-5,4)
32	WP(C)/2287/2022	NIVA KALITA Versus HASNUR ALI CHOUDHURY AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU GA, ASSAM B PRASAD MR P J BORAH
33	WP(C)/4708/2022 FIXED	SHANKAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. MRS. C DAS	GA, ASSAM MR. A HUSSAIN (R-7) SC, SEC. EDU. SC, FINANCE
34	WP(C)/5041/2022 FIXED	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
35	WP(C)/5020/2022	SHIKA RUDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
36	WP(C)/7030/2022 B/O	SUJIT PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
37	WP(C)/1024/2023 B/O	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA
37	WP(C)/1024/2023 B/O	MD. SOFIQUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU

38	WP(C)/2154/2023 B/O	RANJOY SAHA Versus GOVT OF ASSAM AND 9 ORS	MR. D K BAGCHI MS. M BARMAN	SC, HIGHER EDU MR. B GOSWAMI (R-4,5) MR. N BARUA (R-4,5) MR. A K DUTTA(R-9) MR. R PHUKAN (R-7) MR. B PURKAYASTHA(R-9) MR. B ZAMAN (R-9) MR. P KAKATI (R-4,5) SC, G U
	WITH I.A.(Civil)/1754/2023 in WP(C)/2154/2023	DR. RITA RANI DEY Versus RANJOY SAHA AND 9 ORS.	MR. A K DUTTA MR B PURKHYASTHA	SC, HIGHER EDU MR. D K BAGCHI
39	WP(C)/5570/2023 CAVT. NO.09832/023, FIXED	NIBHA RANI BORO Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR ARINDAM BARUAH	SC, ELEM. EDU GA, ASSAM MR. A DEKA FOR CAVEATOR
40	WP(C)/6975/2023 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
41	WP(C)/337/2024 B/O	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
42	WP(C)/760/2024 FIXED	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	MR. D K BAIDYA (SC, NMC) SC, HEALTH
ORDERS				
43	Review.Pet./133/2022 IN ARB. PET 2/2021(D/O),PART- HEARD, FIXED	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR T R SEN SAMIM RAHMAN	MR H GUPTA ASSTT.S.G.I.
44	WP(C)/3877/2018	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
45	Cont.Cas(C)/310/2021	PRASANNA SWARGIARY AND 3 ORS Versus MANORANJAN KAKATI and ANR.	MR. A ROSHID MS. M R DEVI	MR. A DEKA MR. N J KHATANIAR (R-1) MR B KAUSHIK (R-2)
46	Cont.Cas(C)/245/2022 B/O	SHAHJAHAN ALI Versus SURANJANA SENAPATI	MR J ISLAM	MR S M T CHISTIE
47	WP(C)/6492/2022	SADDAT HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE
48	WP(C)/7218/2022 B/O	BABITA PAO Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/7546/2022	AJOY PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
50	WP(C)/7596/2022 B/O	KALPANA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
51	Cont.Cas(C)/431/2023 B/O	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	
52	I.A.(Civil)/2082/2023 IN WP(C) 6328/18 WITH WP(C) 4731/15(BOTH D/O), FIXED in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC	GA, ASSAM SC, BTC SC. EDU.

53	WP(C)/3582/2023 FIXED	MD. FAZAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN	GA, ASSAM SC, SEC. EDU.
54	Cont.Cas(C)/172/2024 FIXED	MUKUL KUMAR DEKA Versus POMI BARUAH	MR J ABEDIN MR N SARMA	
55	I.A.(Civil)/734/2024 in WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
	WITH WP(C)/194/2022	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)

HEARING

56	WP(C)/1340/2013 PART-HEARD, FIXED	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
----	--	--	---	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
7)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
10)	MS M BORAH	18-04-2024	To	22-04-2024
11)	MR. B B BORAH	18-04-2024	To	22-04-2024
12)	MRS L BORUAH	18-04-2024	To	23-04-2024
13)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
14)	MR. S SINHA	18-04-2024	To	01-05-2024
15)	MR. N ANAND	18-04-2024	To	22-04-2024
16)	MR G G GOGOI	18-04-2024	To	24-04-2024
17)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
18)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024